

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 04/2023

In

Original Application No. 147/2021

Mahesh Chandra Saxena Applicant

Versus

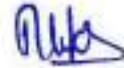
NCT of Delhi & Ors. Respondents

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THROUGH



Sh. R.K. Lakhera
Chief Engineer (GW)
Delhi Jal Board
CHIEF ENGINEER (GROUND WATER)
DELHI JAL BOARD, GOVT. OF NCT OF DELHI

Filed By



Richa Kapoor, Advocate
Addl. Standing Counsel
Delhi Jal Board

NEW DELHI
DATE:

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Execution Application No. 04/2023****In****Original Application No. 147/2021****Mahesh Chandra Saxena****Applicant****Versus****NCT of Delhi & Ors.****Respondents****ACTION TAKEN REPORT ON BEHALF OF DELHI JAL BOARD (DJB)
IN COMPLIANCE OF ORDER DATED 28.08.2024.****MOST RESPECTFULLY SHOWETH:**

1. That the present Action taken Report is being filed on the behalf of Delhi Jal Board (DJB) in compliance of direction issued by the Hon'ble Tribunal vide order dated 28.08.2024.

The order dated 28.08.2024 passed by the Hon'ble Tribunal is annexed herein as **Annexure-A**.

2. That issue herein pertains to the contamination of ground water due to defects in ground water harvesting in Housing Societies in Dwarka, Delhi.

Further, in the report dated 17.05.2023 filed by the Government of NCT Delhi, it was disclosed that out of the total 354 Societies in Dwarka, in 180 Societies contamination was found primarily on account of presence of Ammonical Nitrogen and Total Dissolved Solids in the sample water.

3. That the Hon'ble NGT vide order dated 07.07.2021 constituted a Joint Committee comprising of DJB, CPCB and DPCC to look into the issue and take remedial action per se in this present matter. Further, the Hon'ble Tribunal directed the Committee to ascertain the technical efficacy of installed systems. The Joint Committee in compliance with the order dated 07.07.2021 submitted its report on 06.10.2021 filed by DJB in its Report dated 23.11.2021 the relevant part is reproduced here under:

The findings of the Joint Inspection Team were deliberated by the Committee which are as under.

- *It was apprised that regarding technical efficacy of RWH Systems, the designs of the same have been adopted either from CGWB or DJB which are satisfactory in technical efficacy. The recharge well pipes were taken deep into the static ground water level by the societies due to which contamination was bound to occur. As per the required parameters of the 3 CGWB designs, the depth of recharge well pipes should have been kept 3-5m above the static ground water levels.*
- *The contamination may occur in the societies due to mixing of the rain water with the waste water from different sources like waste washing area water with detergents having chemicals from balconies other than that of roof top rain water and the waste water from paved / parking areas of the societies.*
- *Regarding contamination of ground water, it was apprised to the committee that on testing of the 38 Nos. water samples taken from 31 societies. It has been observed that very partial contamination, out of the 27 parameters tested, samples have exceeded the permissible limit in only*

2-3 parameters i.e. color, turbidity and ammonia.

- It was further appraised that to avoid contamination of the ground water, only rain water from roof top area be diverted to the rain water harvesting systems.

- The water from other sources entering to RWH System such as balconies, washing areas etc. should be disconnected with immediate effect for which necessary advice has been given to the Societies during inspection.

- As there is water pollution in the above said societies, a letter has been written by DJB (being the Nodal Agency) to DPCC to direct the societies of Dwarka to take all necessary remedial actions in a time bound manner, with regard to rectification of water pollution as per Water & Air Act. A True copy of the Letter Dated 17.11.2021, is annexed herewith and marked as ANEXURE-E. Since there are around 400 societies in Dwarka area and it is possible to inspect one society per day, it is submitted that to inspect remaining 369 societies, this committee shall require around 369 working days to complete the target. *

That as per the finding of joint committee report, the technical efficacy of the RWHS in the societies were found to be satisfactory. True Copy of Joint Committee Report dated 06.10.2021 filed by DJB in its Report dated. 23.11.2021 annexed herein as **Annexure-B**.

4. That in compliance of order dated 28.08.2024 and 05.12.2024, DJB humbly submits that a survey has been conducted in 176 societies in Dwarka. The finding of the survey is summarized below herein:-

survey conducted by DJB	Findings
Presence of F-coliform	115 societies
RWHS was found non-functional	4 societies

pit was found dry	25 societies
F-coliform was not found	32 societies

True Copy of Survey Report conducted by DJB is annexed herein as **Annexure-C**.

In addition to it, comparative report of test results of sample taken by DPCC and DJB has been prepared. True Copy of Comparative Report is annexed herein as **Annexure-D**.

5. That as per the finding of the survey, following are the punitive measures taken by the DJB as per the direction of the Hon'ble Tribunal :
 - i. That DJB as per the finding of survey conducted sent a letter to DPCC vide letter no. DJB/SE(C)-8/2025/36 dated 20.01.2025 for imposing EC to the defaulters(societies) as per Environment (Protection) Act, 1986.
True Copy of letter no. DJB/SE(C)-8/2025/36 dated 20.01.2025 annexed herein as **Annexure- E**.
 - ii. That further, the survey report has been sent to Director (Revenue) for imposing penalty vide letter no. DJB/SE(C)-8/2025/25 dated 20.01.2025. Subsequently, a reminder was also sent vide letter no. DJB/EE (RWH)-I/2025/128 dated 12.03.2025 and were requested to provide the action taken report by 13.03.2025, further compliance report is still awaited from Revenue, DJB
True Copy of letter no. DJB/SE(C)-8/2025/25 dated 20.01.2025 and letter no. DJB/EE (RWH)-I/2025/128 dated 12.03.2025 annexed herein as **Annexure- F**.

- iii. That Director (Revenue) vide letter no. DJB/DD(R)/RWH/2025/2709 dated 24.03.2025 informed that 10% rebate for RWH in water bills in the said 119 societies where RWH system was not found to be functional, has been withdrawn.

True Copy of letter no. DJB/DD(R)/RWH/2025/2709 dated 24.03.2025 annexed herein as **Annexure- G**.

- iv. That survey report has been sent to Chief Engineer (South)/SE(C)-9 to disconnect the water connection respectively as per Dir. (Revenue) order dated 17.09.2019 vide letter no. DJB/SE(C)-8/2025/30-31 dated 20.01.2025. Further reminder was also sent vide letter no. DJB/EE (RWH)-I/2025/136-137 dated 12.03.2025 and were requested to provide the action taken report by 13.03.2025.

True Copy of letter no. DJB/SE(C)-8/2025/30-31 dated 20.01.2025, and letter no. DJB/EE (RWH)-I/2025/136-137 dated 12.03.2025 annexed herein as **Annexure- H**.

That DJB issued letters to the societies for the compliance of order of the Hon'ble Tribunal. As a remedial measure, DJB has issued disconnection notices to all the concerned defaulters (societies). True copy of disconnection notices issued to the defaulters are annexed herein as **Annexure-I**.

6. Further, in compliance of letters issued by DJB, 55 nos. of societies have given their representations. On analyzing the representations and sampling report, it was found out that in:

- 8 nos. of societies, F-coliform and Ammonical Nitrogen was not found.
- 19 nos. societies, F-coliform was found.
- 09 nos. of societies, RWHS pits were found dry, sample shall be taken

during monsoon season.

- 2 nos. societies, RWHS system was found Non-functional
- 5 nos. of societies, the rectification work is under process/compliance is yet to be done.
- 12 nos. societies have requested for extension of time and financial assistance for implementing new guidelines of Hon'ble NGT.

True copy of analysis of compliance report by societies is annexed herein as **Annexure-J**.

7. That it is humbly submitted that the Action taken report from DPCC is still awaited.

ACTION PLAN OF DJB TO PROMOTE WATER CONSERVATION IN NCT OF DELHI

- a. The Delhi Jal Board (DJB) has undertaken several efforts to promote water conservation and ensure sustainable water management in the National Capital Territory of Delhi. A conference on the issue of awareness generation for "Save Water, Save Life" was organised by Delhi Jal Board Partner NGO Hariyali Center for Rural Development under Yamuna Action Plan-III
- b. The DJB has rainwater harvesting schemes in Delhi
 - Under this scheme, the rainwater falling on rooftops is collected and stored in underground tanks or recharge wells. The

collected rainwater is used for various non-potable purposes such as gardening, washing, and cleaning. The DJB has made it mandatory for all new buildings in the city to have rooftop rainwater harvesting systems installed.

c. The DJB has also implemented several other initiatives to promote rainwater harvesting and groundwater recharge in the city, such as:

- Creation of awareness and training programs for the local community.
- Promotion of rainwater harvesting in schools and other educational institutions.
- Development of rainwater harvesting models for public spaces such as parks and gardens.
- Implementation of rainwater harvesting in government buildings and institutions.
- Delhi Jal Board also provides financial assistance to those RWH units which have waste water recycling plant with an additional rebate of 5% on the monthly water bills, thus making 15% total rebate if both the systems have been set up and are functional.

d. *IEC Activities Organized by DJB to promote Rainwater Harvesting*

- The Delhi Jal Board (DJB) took part in the 'Catch the Rain: Where It Falls, When It Falls' initiative, led by the National Water Mission under the Ministry of Jal Shakti. As a part of this endeavor, DJB collaborated with Water Digest to conduct a series of specialized training programs focused on "Rainwater Harvesting and

Management" for Resident Welfare Associations (RWAs) and schools across Delhi.

- In order to encourage active community involvement, the Delhi Jal Board (DJB) organizes workshops and awareness programs on water conservation and Rainwater Harvesting (RWH) at both the circle and division levels.
- To ensure a wider reach, common citizens are sensitized about Rainwater Harvesting (RWH) through various channels, including print and electronic media. This approach aims to promote a deeper understanding of the significance of sustainable water management practices.
- Furthermore, the Delhi Jal Board provides information regarding rebates and penal provisions related to the implementation and non-implementation of Rainwater Harvesting Systems at the Rain Centres/Jal Shakti Kendras. This initiative aims to incentivize the adoption of RWH systems and reinforce the importance of responsible water usage among citizens.
- The Delhi Jal Board took the initiative to organize online training programs for the citizens of Delhi and Resident Welfare Associations (RWAs) across 11 Jal Shakti Kendra zones. These training programs were designed to enhance knowledge, build capacities, and provide technological solutions concerning grey water management, emphasizing best practices.

8. The primary objective behind these programs was to empower every citizen

of Delhi with the necessary skills and understanding to effectively manage wastewater. By doing so, the aim was to alleviate the burden on fresh water resources and promote sustainable water usage throughout the city.

9. The report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
10. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

THROUGH



Sh. R.K. Lakhera
Chief Engineer (GW)

Delhi Jal Board
CHIEF ENGINEER (GROUND WATER)
DELHI JAL BOARD, GOVT. OF NCT OF DELHI

Filed By



Richa Kapoor, Advocate
Addl. Standing Counsel,
Delhi Jal Board

NEW DELHI
DATE:

Item No. 10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 4/2023

In

Original Application No. 147/2021

Mahesh Chandra Saxena

Applicant

Versus

Govt. of NCT of Delhi & Ors.

Respondent(s)

Date of hearing: 28.08.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Mr. Sandeep Mishra & Mr. Surbhit Nandan, Advs. for Applicant in E.A
04/2023

Respondent: Mr. Narender Pal Singh, Ms. Anjali & Mr. Divyesh Pant, Advs. for DPCC
Ms. Atika Singh, Ms. Richa Kapoor & Ms. Udipti Chopra, Advs. for Delhi
Jal Board

ORDER

1. The Tribunal in this matter is examining the issue of contamination of ground water due to defects in ground water harvesting in Housing Societies in Dwarka, Delhi. In the report dated 17.05.2023 filed by the Government of NCT Delhi, it was disclosed that out of the total 354 Societies in Dwarka, in 180 Societies contamination was found primarily on account of presence of Ammonical Nitrogen and Total Dissolved Solids in the sample water.

2. The Tribunal on 15.05.2024 had recorded the undisputed position at the instance of the DPCC that on account of mixing of sewage, such result in the sample is reflected. It was the stand of the DPCC before the Tribunal that the design of the RWH pits given by the DJB were defective,

therefore, such a problem arose. Accordingly, Tribunal by order dated 15.05.2024 had directed the DPCC to convey this fact with full particulars to DJB and DJB was directed to duly examine the issue of defects in the design of RWHSs and if it is found to be defective, take appropriate corrective measures.

3. DPCC has filed action taken report dated 27.05.2024 thereafter, mentioning therein that the letter dated 27.05.2024 was issued to DJB *inter-alia* providing the details of 176 residential Societies of Dwarka with reference to RWHSs samples collected by the DPCC and findings thereof.

4. The action taken report dated 12.07.2024 has been filed by the DJB wherein the communication dated 27.05.2024 sent by the DPCC to the Chief Executive Officer, DJB has been placed on record as Annexure-A clearly mentioning as under:-

"In view of the above, please find the details of 176 residential societies of Dwaraka, Delhi wrt RWHSs, samples collected by the DPCC and findings indicating presence of Ammonical Nitrogen, TDS, Fecal Coliforms. It implies that sewerage network in societies are inappropriately giving rise to the discharge of sewage/ waste water into the RWH systems and design/ service plans are defective. This is for necessary action by DJB as per the order of Hon'ble NGT."

5. Along with the action taken report dated 12.07.2024, DJB has also placed on record, the old minutes of meeting for RWHSs and borewells of CGHS Societies in Dwarka which took place on 06.10.2021. The minutes reveal that even at that time, there was an issue of contamination of the ground water and it was noted that "the chances of contamination are due to mixing of rain water with the waste water from different sources other than the rooftop rain water". This reflects that the issue of contamination of ground water in the Society concerned is not a new issue which has been noticed and pending for almost three years. Till now, no material has been placed on record by the DJB showing that any

corrective measures have been taken at the ground level. Counsel for DJB does not dispute that the DJB is the regulatory authority in this regard.

6. At this stage, learned Counsel for the DJB has sought one more opportunity, as a last opportunity to place on record the remedial and punitive action taken by the DJB. She is also directed to place on record, the details relating to consideration of the defects in the rain water harvesting system by the competent authority of the DJB and the action taken thereupon.

7. Let the fresh report be submitted by way of affidavit by the CEO, DJB within four weeks.

8. List on 05.12.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

August 28, 2024
Execution Application No. 4/2023 In
Original Application No. 147/2021
SN

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Original Application No.147/2021)**

IN THE MATTER OF:

Mahesh chander Saxena

..... Applicant

VERSUS

**The Chief Secretary, Govt. of National Capital Territory of
Delhi and Ors.**

....Respondent

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DELHI JAL BOARD

New Delhi

Dated: 23.11.2021

DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH)-I
A-BUILDING, JHANDEWALAN, NEW DELHI

No.DJB/EE(RWH)-I/2021/(SS)

Dated: 06.10.2021

Subj:- Minutes of the meeting for Rain Water Harvesting and bore wells of all CGHS Societies in Dwarka as per NGT Court orders. (Held on 06.10.21)

Ref:- Hon'ble NGT Court Order dated 07.07.2020 passed in Original Application No. 147/2021 Mahesh Chandra Saxena Versus The Chief Secretary, Govt. of NCT of Delhi & Ors

Following were present:-

1. Sh. Ashutosh Kaushik, DTQC, DJB
2. Sh. Harish Chander, ACE(RWH), DJB
3. Sh. Vimal V. Belani, EE(RWH)-I
4. Ms. Sunit Parashar, Scientist "C" WQM-I Division, CPCB
5. Sh. N.K. Joshi, Environmental Engineer, DPCC
6. SH. Rakesh Kumar Sharma, AE-I, DJB

(Signature)
6/10/21

mom 6/10/21

Following points were deliberated:

- It was apprised that regarding technical efficacy of RWH Systems, the designs of the same have been adopted either from CGWB or DJB which are satisfactory in technical efficacy. The chances of the contamination are due to mixing of the rain water with the waste water from different sources other than that of roof top rain water.
- Regarding contamination of ground water, it was apprised to the committee on testing of the 38 Nos. water samples. It has been found that very partial contamination from the 27 parameters tested, samples have exceeded the permissible limit in only 03 parameters.
- It was further apprised that to avoid contamination of the ground water, only rain water from roof top area be diverted to the rain water harvesting systems. The water from other sources entering to RWH System should be disconnected with immediate effect.

(Signature)
EE(RWH/GWC)-I

All Concerned

Copy to:-

1. Member (WS)/CNO : for kind information please.
2. CE(WB/Conservation) : -do-
3. ACE(RWH) : -do-
4. Ms. Sakshi Popli, DJB Legal Counsel, 614, Patilala House, New Delhi-110002.
5. AE-I(RWH)
6. O/c

(Signature)
EE(RWH/GWC)-I
DELHI JAL BOARD
VARUNALAYA BHAWAN
JHANDEWALAN, N.D.-5

O/c



DELHI Jal Board
 (GOVT. OF N.C.T. DELHI)
 QUALITY CONTROL LABORATORY,
 WATER TREATMENT PLANT NANGLOH, DELHI-110041

Handwritten signature and initials.

S.No.	Sampling Location	ANALYSIS REPORT				
		Latitude Longitude	Date of Sampling	TDS	Total Coliform	Ammonical Nitrogen
1	Guru Apartment Plot no 02, Sec - 06, Dwarka New Delhi	28.5930 77.0591	06.09.2024	556	460	Nil
2	R D. Apartment Plot no 20, Sec - 06, Dwarka	28.5935 77.0630	06.09.2024	164	1100	Nil
3	Anusandhan Apartment Plot no 22, Sec - 06, Dwarka	28.5933 77.0601	06.09.2024	190	460	Nil
4	Shree Balaji CGHS, Plot no 37, Sec - 06, Dwarka	28.5881 77.0631	06.09.2024	100	240	Nil
5	Dalodis Apartment, Plot no 36, Sec - 06, Dwarka	28.5879 77.0634	06.09.2024	89	120	Nil
6	Param Puneet CGHS Ltd., Plot no 27, Sec-06, Dwarka	28.5906 77.0663	06.09.2024	94.4	75	Nil
7	New Ashiana Apartment, Plot no 10, Sec - 06, Dwarka	28.5968 77.0652	06.09.2024	144	2100	0.4
8	The Shivlok CGHS Ltd., Plot no 06, Sec - 06, Dwarka	28.5958 77.0617	06.09.2024	138	270	Nil
9	Varindavan Apartment Plot no 01, Sec - 06, Dwarka	28.5926 77.0589	06.09.2024	173	350	Nil
10	H.M.M Employee CGHS Ltd. Plot no - 06, Sec - 10, Dwarka	28.5817 77.0699	09.09.2024	227	35	Nil
11	Chandanwadi CGHS Ltd. Plot no 08, Sec - 10, Dwarka	28.5856 77.0644	09.09.2024	236	29	Nil
12	Amba CGHS Ltd. Plot no 05, Sec - 10, Dwarka	28.5830 77.0623	09.09.2024	209	41	Nil
13	ShivShakti CGHS Ltd., Plot no 10, Sec - 10, Dwarka	28.5876 77.0632	09.09.2024	205	35	Nil
14	Godrej CGHS Ltd. Plot no 14, Sec - 10, Dwarka	28.5684 77.0673	09.09.2024	110	23	Nil
15	Dharam Vihar CGHS Ltd. Plot no 02, Sec - 10, Dwarka	28.5817 77.0602	09.09.2024	141	08	Nil
16	IES Apartment CGHS Ltd. Plot no 08, Sec - 04, Dwarka (Rechargewell)	28.6044 77.0531	10.09.2024	226	219	0.2
17	Aishwaryam ESIL CGHS Ltd. Plot no 17, Sec - 04, Dwarka (Rechargewell)	28.6037 77.0454	10.09.2024	299	35	0.2
18	Senchar Vihar CGHS Ltd. Plot no 15, Sec - 04, Dwarka	28.6050 77.0504	10.09.2024	147	Nil	Nil
19	Om Satyam Apartment Plot no 13, Sec - 04, Dwarka (Rechargewell)	28.6050 77.0502	10.09.2024	322	Nil	Nil

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20	Sarve Satyam Apartment Plot no 12, Sec -04, Dwarka	28.6050 77.0504	10.09.2024	2366	Nil	Nil
21	Om Satyam Apartment Plot no 13, Sec -04, Dwarka (Submessible)	28.6050 77.0502	10.09.2024	2207	Nil	Nil
22	Pushpanjali Apartment Plot no - 10, Sec -04, Dwarka	28.6045 77.0524	10.09.2024	879	23	0.2
23	South Delhi Apartment Plot no 08, Sec - 04, Dwarka	28.6037 77.0539	10.09.2024	158	11	Nil
24	Din Apartment Plot no 07, Sec - 04, Dwarka	28.6021 77.0542	10.09.2024	774	15	Nil
25	Shri Agarsen Apartment plot no 10, Sec - 07, Dwarka	28.5876 77.0671	11.09.2024	269	160	0.5
26	Sargodha Apartment plot no 13, Sec - 07, Dwarka	28.5812 77.0724	11.09.2024	655	1100	4.0
27	Shri Radha Krishna plot no 23, Sec - 07, Dwarka	28.5837 77.0721	11.09.2024	242	150	1.2
28	St. Columbus plot no 15, Sec - 07, Dwarka	28.5793 77.0753	11.09.2024	136	Nil	Nil
29	Insurance Empolyee CGHS Ltd plot no 14, Sec -07, Dwarka	28.5796 77.0751	11.09.2024	163	Nil	Nil
30	Siddhartha Kurj Plot no 17, Sec - 07, Dwarka	28.5794 77.0765	11.09.2024	369	210	2.2
31	Shruti Apartment Plot no 22H, Sec - 07, Dwarka	28.5841 77.0730	11.09.2024	217	Nil	Nil
32	Happy Home Apartment plot no 12A, Sec -07, Dwarka	28.5828 77.0708	11.09.2024	468	Nil	Nil
33	Evergreen Apartment plot no 09, Sec - 07, Dwarka	28.5894 77.0692	11.09.2024	256	35	Nil
34	Shri Radha CGHS Ltd. Plot no 03, Sec -09, Dwarka	28.5789 77.0710	12.09.2024	174	23	Nil
35	Bhrigu CGHS Ltd. Plot no 04, Sec - 09, Dwarka	28.5790 77.0711	12.09.2024	222	35	Nil
36	Royal Residency CGHS Ltd. Plot no 06, Sec - 09, Dwarka (Rechargewell)	28.5812 77.0704	12.09.2024	216	11	Nil
37	Royal Residency CGHS Ltd. Plot no 05, Sec - 09, Dwarka (Submersible)	28.5812 77.0704	12.09.2024	1416	Nil	Nil
38	Gayatri CGHS Ltd. Plot no 09, Sec - 09, Dwarka (Rechargewell)	28.5823 77.0685	12.09.2024	263	15	Nil
39	Gayatri CGHS Ltd. Plot no 09, Sec - 09, Dwarka (Submersible)	28.5823 77.0685	12.09.2024	5265	20	Nil
40	Park Royal Apartment Plot no 10A, Sec - 09, Dwarka	28.5831 77.0674	12.09.2024	150	Nil	Nil
41	Sukhsagar Apartment Plot no 12, Sec - 09, Dwarka	28.5836 77.0667	12.09.2024	545	Nil	Nil
42	Krishna Apartment Plot no 13, Sec - 09, Dwarka	28.5837 77.0638	12.09.2024	335	150	0.3

[Signature]
CHEMIST 16/9/24

[Signature]
BACTERIOLOGIST

[Signature]
ACWA 17/9/24



DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT NANGLOI, DELHI-110041



Date:-23.12.2024

ANALYSIS REPORT

S.No.	Sampling Location	Latitude Longitude	Date of Sampling	Clarity	TDS	Ammon ia	R/Cl2	Fecal Colifor m	Total Colifor m
1.	Patel CGHS Ltd. Umiya Saan Plot no 04, Sec - 04, Dwarka	28°36'04"/ 77°03'11"	13.12.24	Turbid	497	2.0	Nil	210	1100
2.	Aakriti Apartments (Civil Supplies CGHS Ltd) Plot no 06, Sec - 04, Dwarka	28°36'06"/ 77°03'14"	13.12.24	Turbid	448	1.8	Nil	93	460
3.	Saheta CGHS Ltd., Plot no 30, Sec - 04, Dwarka	28°36'06"/ 77°02'54"	13.12.2024	Turbid	338	0.01	Nil	43	210
4.	Jai Mata Kalyani Apartments, Plot no- 31, Sec - 04, Dwarka	28°36'09"/ 77°02'57"	13.12.2024	Turbid	289	Nil	Nil	43	210
5.	United Apartments Plot no - 34, Sec - 04, Dwarka	28°36'10"/ 77°02'55"	13.12.2024	Refuse to give Sample on 13.12.24, Again Visited and Sample collected on 19.12.24 (Report at S. NO. 23)					
6.	Mount Everest CGHS Ltd Plot no 17, Sec - 09, Dwarka (Pit no - 01)	28°34'54"/ 77°04'00"	13.12.2024	Greyish	1674	2.5	Nil	460	2400
7.	Mount Everest CGHS Ltd Plot no 17, Sec - 09, Dwarka (Pit no - 02)	28°34'54"/ 77°04'00"	13.12.2024	Greyish	1917	12	Nil	2400	2400
8.	Sun View Apartments Plot no 10B, Sec - 09, Dwarka	28°34'56"/ 77°04'00"	13.12.2024	RWH system not working. RWH pit blocked.					
9.	Manisha Towers, Plot no - 7B, Sec - 23, Dwarka	28°33'48"/ 77°03'16"	17.12.2024	Blackish	286	5.0	Nil	460	2400
10.	Chopra Apartments Plot no 08, Sec - 23, Dwarka	28°33'48"/ 77°03'18"	17.12.2024	Blackish	468	11	Nil	2400	2400
11.	Sheetal Vihar CGHS Ltd., Plot no 10, Sec - 23, Dwarka	28°33'48"/ 77°03'13"	17.12.2024	Greyish	1187	0.1	Nil	75	460
12.	Dwarka Dham Apartments, Mahajan Shree CGHS Ltd., Plot no 13, Sec - 23, Dwarka	28°33'48"/ 77°03'02"	17.12.2024	Blackish	774	9.0	Nil	1100	2400

			17						
	Chitrakoot Dham Plot no 02, Sec- 19, Dwarka	28°34'48"/ 77°03'10"	17.12.24	Greyish	519	7.0	Nil	210	2400
14.	Vedanta Plot no 6C, Sec - 23, Dwarka	28°33'48"/ 77°03'23"	17.12.24	Pit found Dry					
15.	Belur Heights Plot no 01, Sec - 18A, Dwarka (Pit no - 01) (Borewell)	28°35'30"/ 77°02'03"	18.12.2024	Blackish	703	5.0	Nil	460	2400
16.	Belur Heights Plot no 01, Sec - 18A, Dwarka (Pit no - 02)	28°35'30"/ 77°02'03"	18.12.2024	Blackish	1142	7.0	Nil	2400	2400
17.	Engineers Apartments (Consulting Engineers CGHS) Plot no - 11, Sec - 18A, Dwarka	28°35'19"/ 77°01'57"	18.12.2024	Turbid	482	0.01	Nil	93	460
18.	The Sri Durga CGHS Ltd, Plot no - 6A, Sec - 11, Dwarka	28°35'33"/ 77°02'49"	18.12.2024	Turbid	380	0.02	Nil	23	290
19.	Heritage Apartments Plot no 10, Sec - 11, Dwarka	28°35'16"/ 77°03'04"	18.12.2024	Turbid	11280	1.0	Nil	75	460
20.	Bhagwati CGHS Ltd Plot no 08, Sec - 19B, Dwarka	28°24'23"/ 77°02'33"	18.12.2024	Blackish	1021	7.0	Nil	1100	2400
21.	Lords CGHS Ltd, Plot no - 07, Sec - 19B, Dwarka	28°34'27"/ 77°02'27"	18.12.2024 /19.12.2024	RWH Pit not Accessible due to Malba over RWH pit					
22.	Baroda House NRGE CGHS Ltd, Plot no 40A, Sec - 10, Dwarka	28°35'14"/ 77°02'03"	19.12.2024	Blackish	737	14	Nil	2400	2400
23.	United Apartments Plot no 34, Sec - 04, Dwarka	28°36'11"/ 77°02'54"	19.12.2024	Turbid	142	2.0	Nil	23	1100
24.	Shri Ganinath CGHS Ltd Plot no 01, Sec - 05, Dwarka	28°35'51"/ 77°03'04"	19.12.2024	Pit found Dry					

S. Chandan
ACWA
23/12/24

S. J. J.
Bacteriologist
23/12/24

K. K. K.
Chemist
23/12/24



18

DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
TREATMENT PLANT NANGLOI, DELHI-110041



ANALYSIS REPORT

S.No.	Sampling Location	Latitude Longitude	Date of Sampling	Clarity	TDS	Ammonia	R/C12	Feacel Coliform	Total Coliform
1	Jaypee CGHS Ltd. Plot no 02, Sector-22, Dwarka	28.556955/ 77.059473	25.10.2024	BLACKISH	734	15	NIL	2400 ⁺	2400 ⁺
2	Aero view Heights Plot no 3B, Sector-22, Dwarka	28.55146/ 77.060728	25.10.2024	BLACKISH	2068	0.5	NIL	240	1100
3	Nav Sansad Vihar plot no 04 Sector-22 Dwarka	28.558420/ 77.061143	25.10.2024	BLACKISH	2754	0.2	NIL	240	1100
4	Veena Residency The Veena CGHS Ltd. Plot no 5D, Sec - 22, Dwarka	-	25.10.2024	PIT FOUND DRY					
5	Ranjit Vihar - I, AWHO Complex Plot no 15, Sec - 22, Dwarka (Pit no 01)	28.3349/ 77.0341	25.10.2024	PIT FOUND DRY					
6	Ranjit Vihar - I, AWHO Complex Plot no 15, Sec - 22, Dwarka (Pit no 02)	28.3349/ 77.0341	25.10.2024	GREYISH	324	NIL	NIL	NIL	150
7	DG(S) CGHS Ltd, Plot no 06, Sec - 22, DWarka	28.3355/ 77.0339	25.10.2024	MUDDY	341	0.3	NIL	240	460
8	Jnaki CGHS Ltd. Plot no 07, Sec - 22, Dwarka	28.3347/ 77.0334	25.10.2024	PIT FOUND DRY					
9	Chitrakoot Apartment plot no 09, Sec - 22, Dwarka	28.3342/ 77.0326	25.10.2024	PIT FOUND DRY					
10	Delhi Apartment CGHS Ltd Plot no 15c, Sec - 22, Dwarka	28.3327/ 77.0313	29.10.2024	GREYISH	806	23	NIL	2400 ⁺	2400 ⁺
11	Shubhan- Apartment(NPCC) CGHS Ltd. Plot no 13, Sec - 22, Dwarka	28.3337/ 77.0318	29.10.2024	GREYISH WITH BLACK SEDIMENT	624	0.4	NIL	150	2400
12	Udyog Vihar CGHS Ltd. Plot no 12, Sec - 22, Dwarka	28.3335/ 77.0321	29.10.2024	GREYISH	2148	NIL	NIL	NIL	460
13	Jagran Apartment Plot no 17, Sec - 22, Dwarka	28.3325/ 77.0324	29.10.2024	PIT FOUND DRY					
14	Bank Vihar Apartment Plot no 16, Sec - 22, Dwarka	28.3322/ 77.0321	29.10.2024	BLACKISH	441	18	NIL	2400 ⁺	2400 ⁺

15	New Milenium Apartment (Rao CGHS Ltd) Plot no 02, Sec - 23, Dwarka	28.3335/ 77.0317	29.10.2024	19 GREYISH WITH BLACK SETTLEABLE SEDIMENTS	2306	0.1	NIL	240	2400
16	Phillips CGHS Ltd, Plot no 03, Sec - 23, Dwarka	28.3339/ 77.0320	29.10.2024	PIT FOUND DRY					
17	IFCI CGHS Ltd Plot No 04, Sec- 23, Dwarka	28.3340/ 77.0321	29.10.2024	TURBID WITH SETTLEABLE SEDIMENTS	628	0.8	NIL	460	2400
18	Vishwas Nagar EPP CGHS Ltd Plot no 6A, Sec - 23, Dwarka	28.3344/ 77.0324	29.10.2024	GREYISH WITH SEDIMENT	465	15	NIL	2400 ⁺	2400 ⁺
19	Ashoka Apartments Plot no 08, Sec - 12, Dwarka	28.3554/ 77.0248	05.11.2024	TURBID	671	TRACES	NIL	NIL	240
20	Upkari Apartments Plot no 09, Sec - 12, Dwarka	28.3550/ 77.0249	05.11.2024	TURBID WITH BALCK SEDIMENT	791	NIL	NIL	NIL	240
21	The New Arohi CGHS Ltd. Plot no - 13, Sec - 12, Dwarka	28.3537/ 77.0204	05.11.2024	TURBID	377	1.0	NIL	240	43
22	Shwam Apartments(Vikram Nagar), Plot no 14, Sec - 12, Dwarka	28.3545/ 77.0245	05.11.2024	PIT FOUND DRY					
23	Abhiyan CGHS Ltd. Plot No.15, Sec-12, Dwarka	28.3544/ 77.0244	05.11.2024	GREENISH	373	0.3	NIL	23	460
24	Mohinder Apartments The Dhanphotowar CGHS Ltd. Plot no 17, Sec - 12, Dwarka - II	28.3539/ 77.0213	05.10.2024	TURBID	2186	NIL	NIL	NIL	150
25	The Kunj Vihar CGHS Ltd. Plot no 19, Sec - 12, Dwarka	25.3534/ 77.0208	05.11.2024	GREYISH WITH BLACK SEDIMENT	591	0.2	NIL	240	2400 ⁺
26	The Anjuman CGHS Ltd., Plot no 20, Sec - 12, Dwarka	28.3530/ 77.0210	05.11.2024	GREYISH WITH BLACK SEDIMENT	359	0.8	NIL	150	1100
27	Classic Apartments Bairwa Bharti CGHS Ltd. Plot no 24, Sec - 12, Dwarka	28.3529/ 77.0220	05.11.2024	GREYISH WITH BLACK SEDIMENT	365	0.4	NIL	120	1100
28	The New Rajput CGHS Ltd. Plot no 23, Sec - 12, Dwarka	28.3526/ 77.0216	05.11.2024	GREYISH WITH BLACK SEDIMENT	385	10	NIL	460	2400
29	The Nav Sanjivan CGHS Ltd. Plot no 01, Sec - 12, Dwarka	28.3549/ 77.0223	06.11.2024	GREYISH WITH BLACK SEDIMENT	324	0.6	NIL	240	460
30	Sri Hari Apartments Plot no 06, Sec - 12, Dwarka	28.3600/ 77.0228	06.11.2024	PIT FOUND DRY					
31	The Sunny Valley CGHS Ltd. Plot no 27, Sec - 12, Dwarka	28.3537/ 77.0215	06.11.2024	GREYISH	329	0.8	NIL	460	1100
32	Kanaka Durga CGHS Ltd. Plot no 26, Sec - 12, Dwarka	28.3536/ 77.0216	06.11.2024	TURBID	453	0.9	NIL	1100	2400 ⁺

13	Vimala CGHS plot no 23, Sec - 11, Dwarka	28.3554/ 77.0223	06.11.2024	GREYISH BLACK MURKIN	170	1.5	NIL	2400+	2400+
14	Chandra Enterprises CGHS Ltd. Plot no 03, Sec - 11, Dwarka	28.3609/ 77.0226	06.11.2024	GREYISH	432	NIL	NIL	NIL	150
15	Swaraj Sadan CGHS Ltd. Plot no 04, Sec - 11, Dwarka	28.3610/ 77.0224	06.11.2024	BLACKISH	478	3.0	NIL	2400+	2400+
16	Mahabharata CGHS Ltd Plot no 06, Sec - 11, Dwarka	28.3607/ 77.0221	06.11.2024	TURBID	367	3.5	NIL	2400+	2400+
17	White Rose CGHS Ltd Plot no 07, Sec - 11, Dwarka	28.3613/ 77.0219	06.11.2024	BLACKISH	497	7.0	NIL	460	2400+
18	Sama Apartments (Pt. SMH & NH) CGHS) Plot no 02, Sec - 11, Dwarka	28.3539/ 77.0304	11.11.2024	TURBID	136	NIL	NIL	23	460
19	Appa Enclave, Plot no - 33, Sec - 11, Dwarka	28.3539/ 77.0303	11.11.2024	TURBID	381	0.3	NIL	75	210
20	Raman Vihar CGHS Ltd. Plot no - 5A, Sec - 11, Dwarka	28.3537/ 77.0252	11.11.2024	TURBID	245	1.5	NIL	210	1100
21	Gokul Apni CGHS Ltd. Plot no 5B, Sec - 11, Dwarka	28.3537/ 77.0251	11.11.2024	TURBID	613	0.2	NIL	75	460
22	Diagam Apartments- Plot no - 5c, Sec - 11, Dwarka	28.3534/ 77.0254	11.11.2024	BLACKISH	529	8.0	NIL	2400+	2400+
23	The Shyam CGHS Ltd. Plot no 5D, Sec - 11, Dwarka	28.3534/ 77.0256	11.11.2024	TURBID	2248	NIL	NIL	NIL	150
24	The Sri Durga CGHS Ltd Plot no 6A, Sec - 11, Dwarka	28.3534/ 77.0249	11.11.2024	Refuse to give Sample					
25	M.A. Residency Plot no - 5B, Sec - 11, Dwarka	28.3520/ 77.0311	11.11.2024	GREYISH	689	1.2	NIL	210	1100
26	IDC Apartment Plot no - 8C, Sec - 11, Dwarka	28.3520/ 77.0256	11.11.2024	Pit Found Dry					
27	Heritage Apartment Plot no 10, Sec - 11, Dwarka	28.3515/ 77.0303	11.11.2024	Refuse to give Sample					
28	Shahjahanbad CGHS Ltd Plot no 01, Sec - 11, Dwarka	28.3538/ 77.0310	11.11.2024	TURBID	1233	0.3	NIL	240	2400+
29	Dakshinyan Delhi EPOD CGHS Ltd. Plot no 19, Sec - 04, Dwarka	28.3606/ 77.0237	12.11.2024	Pit Found Dry					
30	Sanghamitra Apartments Plot no 20, Sec - 04, Dwarka	28.3604/ 77.0238	12.11.2024	GREYISH	438	0.8	NIL	460	1100
31	Ratnakar Apartments (The Ratnakar CGHS Ltd) Plot no 21, Sec - 04, Dwarka	28.3601/ 77.0241	12.11.2024	GREYISH	352	NIL	NIL	210	1100

52	Panchsheel Apartments CGHS Ltd. Plot no 24, Sec - 04, Dwarka	<u>28.3539/77.0248</u>	<u>12.11.2024</u>	GREYISH	374	NIL	NIL	150	1100
53	Anamika Apartmnets Plot no 25B, Sec - 04, Dwarka	<u>25.3555/77.0250</u>	<u>12.11.2024</u>	GREYISH	389	0.5	NIL	210	1100
54	Anant Apartments Plot no 25A, Sec - 04, Dwarka	<u>28.5984/77.0458</u>	<u>12.11.2024</u>	PIT FOUND DRY					
55	Antriksh Apartments (ODA Employees CGHS Ltd.) Plot no 26, Sec - 04, Dwarka	<u>28.3603/77.0252</u>	<u>12.11.2024</u>	TURBID	301	NIL	NIL	25	2100
56	New Jyoti CGHS Ltd. Plot no 27, Sec - 04, Dwarka	<u>28.3600/77.0252</u>	<u>12.11.2024</u>	GREYISH	341	0.1	NIL	150	460
57	Ispatika Apartment Plot no 29, Sec - 04, Dwarka	<u>28.3605/77.0252</u>	<u>12.11.2024</u>	TURBID	408	0.1	NIL	23	460
58	Bank Apartment The Bank Niwas CGHS Ltd. Plot no 22, Sec - 04, Dwarka	<u>28.3559/77.0244</u>	<u>12.11.2024</u>	TURBID	319	6.0	NIL	2400	2400+
59	Vinayak CGHS Ltd. Plot no 36, Sec - 10, Dwarka	<u>28.586210/77.059876</u>	<u>13.11.2024</u>	BLACKISH	536	0.5	NIL	210	1100
60	Rohit Apartment Plot no 30, Sec - 10, Dwarka	<u>28.584161/77.056161</u>	<u>13.11.2024</u>	GREYISH	3239	0.8	NIL	1100	2400+
61	Diesel Shed CGHS Ltd. Plot no 26, Sec - 10, Dwarka	<u>28.585348/77.055937</u>	<u>13.11.2024</u>	BLACKISH	464	6.0	NIL	2400+	2400+
62	Prabhavi Apartment Plot no 29B, Sec - 10, Dwarka	<u>28.584601/77.055949</u>	<u>13.11.2024</u>	BLACKISH	788	0.4	NIL	460	1100
63	Cosmos CGHS Ltd. Plot no 28, Sec - 10, Dwarka	<u>28.584478/77.054810</u>	<u>13.11.2024</u>	Pit found Dry					
64	Apna Villa Apartments CGHS Ltd. Plot no 23, Sec - 10, Dwarka	<u>28.585412/77.055131</u>	<u>13.11.2024</u>	BROWNISH	799	NIL	NIL	NIL	460
65	Mass Apartments CGHS Ltd. Plot no 24, Sec - 10, Dwarka	<u>28.585958/77.055594</u>	<u>13.11.2024</u>	Pit Found Dry					
66	Nuovo Engineer India CGHS Ltd. Plot no 25, Sec - 10, Dwarka	<u>28.586601/77.055461</u>	<u>13.11.2024</u>	BLACKISH	408	20	NIL	2400+	2400+
67	Divya CGHS Ltd. Plot no 21, Sec - 10, Dwarka	<u>28.586171/77.053705</u>	<u>13.11.2024</u>	BLACKISH	637	NIL	NIL	NIL	240
68	New Adarsh Apartmnets Plot no 22, Sec - 10, Dwarka	<u>28.585936/77.053634</u>	<u>13.11.2024</u>	PIT FOUND DRY					
69	Fakhruddin Memorial CGHS Ltd. Plot No - 18, Sec - 10, Dwarka	<u>28.588337/77.055413</u>	<u>13.11.2024</u>	PIT FOUND DRY					

70	Baroda House NRGE CGHS Ltd. Plot no - 40A, Sec - 10, Dwarka	28.587501/ 77.059463	13.11.2024	22 to give samples					
71	The Elephanta Heights CGHS Ltd. Plot no 41, Sec - 10, Dwarka	28.587865/ 77.059111	13.11.2024	PIT FOUND DRY					
72	Niti CGHS Ltd. (Saksham Apartments) Plot no 40B, Sec - 10, Dwarka	28.586780/ 77.059560	13.11.2024	TURBID	307	NIL	NIL	NIL	460
73	The Great Lyallpur CGHS Ltd (Sanskriti Apartmnets) Plot no 35, Sec - 10, Dwarka Phase - I	28.586023/ 77.059852	13.11.2024	PIT FOUND DRY					
74	The Eligible CGHS Ltd. Plot no 38, Sec - 10, Dwarka	28.586260/ 77.060755	13.11.2024	PIT FOUND DRY					
75	Prodhyogiki CGHS Ltd. Plot no 11, Sec - 03, Dwarka	28.3616/ 77.0224	14.11.2024	PIT FOUND DRY					
76	National CGHS Ltd. Plot no 04, Sec - 03, Dwarka	28.3612/ 77.0226	14.11.2024	GREYISH	543	0.4	NIL	150	2400+
77	The Vishrantika CGHS Ltd. Plot no 5A, Sec - 03, Dwarka	28.3613/ 77.0224	14.11.2024	PIT FOUND DRY					
78	The Nava Kairali CGHS Ltd. Plot no 10, Sec - 03, Dwarka	28.3616/ 77.0224	14.11.2024	GREYISH	329	0.1	NIL	75	1100
79	Welcome Group CGHS Ltd. Plot no 06, Sec - 03, Dwarka	28.3618/ 77.0227	14.11.2024	TURBID	825	NIL	NIL	NIL	460
80	Air India Apartments Plot no 09, Sec - 03, Dwarka	28.3618/ 77.0227	14.11.2024	TURBID	514	NIL	NIL	NIL	210
81	Batukji CGHS Ltd. Plot no 5B, Sec - 03, Dwarka	28.3616/ 77.0226	14.11.2024	TURBID	418	12	NIL	2400+	2400+
82	Gauri Ganesh Apartments CGHS Ltd. Plot no 08, Sec - 03, Dwarka	28.3621/ 77.0228	14.11.2024	PIT FOUND DRY					
83	The Seth Vihar CGHS Ltd. Plot no - 04, Sec - 18A, Dwarka	28.3526/ 77.0200	18.11.2024	HAZY	550	NIL	NIL	NIL	150
84	Majestic Apartments (Chinar CGHS Ltd.), Plot no - 03, Sec - 18A, Dwarka	28.3529/ 77.0202	18.11.2024	TURBID	282	NIL	NIL	23	240
85	Samrat Ashoka Plot no 06, Sec - 18A, Dwarka	28.3523/ 77.0202	18.11.2024	HAZY	4904	8	NIL	2400+	2400+
86	Dharam CGHS Ltd, Plot no - 1B, Sec- 18A, Dwarka	28.3520/ 77.0205	18.11.2024	TURBID	552	2	NIL	2400+	2400+
87	Belur Heights Plot no 01, Sec - 18A, Dwarka	28.3530/ 77.0206	18.11.2024	NOT ACCESIBLE CAR PARK OVER RWH CHAMBER					

88	Bharat Apartments Plot no 08, Sec - 18A, Dwarka	28.3516/ 77.0155	19.11.2024	TURBID	220	NIL	NIL	NIL	230
89	Karuna Vihar, Plot no -09, Sec - 18A, Dwarka	28.3514/ 77.0156	19.11.2024	BLACKISH	481	8	NIL	2400+	2400+
90	Hare Krishna Valley Plot no 10, Sec - 18A, Dwarka	28.3513/ 77.0159	19.11.2024	TURBID	278	6	NIL	2400+	2400+
91	Janak Residency Plot no 12 Sec- 18A, Dwarka (Borewell)	28.3517/ 77.0159	19.11.2024	TURBID	562	4	NIL	2400+	2400+
92	Janak Residency Plot no 12 Sec- 18A, Dwarka (RWH Pit)	28.3517/ 77.0159	19.11.2024	GREYISH	422	4	NIL	2400+	2400+
93	The Manokamna CGHS Ltd. Plot no - 16, Sec - 18A, Dwarka	28.3514/ 77.0209	19.11.2024	BLACKISH	480	12	NIL	2400+	2400+
94	Engineers Apartments (Consulting Engineers CGHS) Plot no 11, Sec - 18A, Dwarka	28.3518/ 77.0157	19.11.2024	REFUSE TO GIVE SAMPLE					
95	Kesarwani CGHS Ltd. Plot no 04, Sec - 05, Dwarka	28.3557/ 77.0309	20.11.2024	BLACKISH	508	NIL	NIL	NIL	460
96	Hind Apartmets Plot no - 12, Sec - 05, Dwarka	28.3604/ 77.0329	20.11.2024	BLACKISH	278	NIL	NIL	NIL	460
97	Badhwar Apartments Plot no 03, Sec - 06, Dwarka	28.3536/ 77.0335	20.11.2024	BLACKISH	394	NIL	NIL	NIL	1100
98	Grah Mantralaya Employees CGHS Ltd. Plot no 28, Sec - 09, Dwarka	28.3529/ 77.0114	20.11.2024	TURBID	370	9	NIL	2400+	2400+
99	Himachal Apartments Plot no 21, Sec - 05, Dwarka	28.3555/ 77.0308	20.11.2024	PIT FOUND DRY					
100	JDM Apartments Jai Diba Maa CGHS Ltd. Plot no 11, Sec -05, Dwarka	28.3606/ 77.0327	20.11.2024	PIT FOUND DRY					
101	Vivekanand Apartments CGHS Ltd. Plot no - 02, Sec - 05B, Dwarka	28.3553/ 77.0306	20.11.2024	PIT FOUND DRY					
102	Shri Ganinath CGHS Ltd. Plot no 01, Sec - 05, Dwarka	28.3551/ 77.0304	20.11.2024	RWH CHAMBER NOT FUNCTIONAL					

CHEMIST

BACT.

ACWA



24
DELHI JAL BOARD
 (GOVT. OF N.C. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT NANGLOI , DELHI-110041



Date: 03.12.2024

ANALYSIS REPORT

S.No.	Sampling Location	Latitude Longitude	Date of Sampling	Clarity	TDS	Ammon ia	R/Cl2	Fecal Colifor m	Total Colifor m
1.	The Young Aheria CGHS Ltd. Plot no 02, Sec - 07, Dwarka	28.3538/ 77.0425	21.11.2024	Blackish	717	8.0	Nil	2400*	2400*
2.	Harsukh CGHS Ltd. Plot no 04, Sec - 07, Dwarka	28.3536/ 77.0418	21.11.2024	Turbid	3795	0.4	Nil	150	1100
3.	Satisar Apartments CGHS Ltd. Plot no 06, Sec - 07, Dwarka	28.3527/ 77.0413	21.11.2024	Blackish	1703	4.0	Nil	2400*	2400*
4.	The Residency St. Ann's CGHS Ltd. Plot no - 8A, Sec - 07, Dwarka	28.3524/ 77.0409	21.11.2024	Blackish	900	5.0	Nil	2400*	2400*
5.	Khattar CGHS Ltd. Plot No. 8C, Sec- 07, Dwarka, Delhi-75	28.3532/ 77.0415	21.11.2024	Blackish	879	0.2	Nil	93	450
6.	Dwarka CGHS Ltd. Plot no 21, Sec - 07, Dwarka	28.3500/ 77.0409	21.11.2024	Turbid	923	0.2	Nil	43	210
7.	Kamal Vihar CGHS Ltd. Plot no-05 Sec- 7, Dwarka	28.3532/ 77.04.15	21.11.2024	RWH Pit found Dry					
8.	Shri Sanmati CGHS Ltd. Plot no 01, Sec - 19B, Dwarka	28.3438/ 77.0229	22.11.2024	Blackish	487	0.2	Nil	43	240
9.	The Gulshan-E-Iqbal CGHS Ltd, Plot no 03, Sec - 19B, Dwarka	28.3435/ 77.0229	22.11.2024	Blackish	445	Nil	Nil	Nil	150
10.	Golf Green Apartment (Roopvilla CGHS Ltd) Plot no 02, Sec - 19B, Dwarka	28.3436/ 77.0230	22.11.2024	Blackish	523	16	Nil	2400*	2400*
11.	Nishat Apartments Plot No - 05, Sec - 19B, Dwarka	28.3435/ 77.0233	22.11.2024	Blackish	819	4.0	Nil	2400*	2400*
12.	Arvind Apartments Plot no 9, Sec - 19B, Dwarka	28.3424/ 77.0242	22.11.2024	Greyish	260	Nil	Nil	Nil	290
13.	Kohinoor Residency Plot no 13, Sec - 19B, Dwarka	28.3417/ 77.0244	22.11.2024	Greyish	326	Nil	Nil	Nil	240

	Lords Words CGHS Ltd. Plot no 07, Sec - 19B, Dwarka	28.3427/ 77.0228	22.11.2024	RWHP Pit not accessible due to Malba over RWHP Chamber					
	The Saptaparni CGHS Ltd., Plot no 04, Sec - 19B, Dwarka	28.3434/ 77.0234	22.11.2024	RWHP Pit found Dry & Borewell blocked by sand.					
	Bhagwati CGHS Ltd. Plot no 08, Sec - 19B, Dwarka	28.3423/ 77.0232	22.11.2024	Refuse to give sample.					
	The Delhi Transporter (Joy Apartments) CGHS Ltd., Plot No-2. Sec-2, Ph-1, Dwarka. New Delhi-75	28°35'47"/ 77°4'9"	29.11.2024	Brownish	874	12.0	Nil	2400'	2400'
	The Bhagwan Shree Gomeshwar Ji (Anmol Apartment) CGHS Ltd., Plot No-3A, Sec-2. Dwarka, Ph-1. New Delhi-75	28°35'44"/ 77°4'12"	29.11.2024	Blackish	305	2.0	Nil	2400'	2400'
9.	Ashadeep CGHS Ltd. Plot No-3B, Sec-2, Dwarka New Delhi-75	28°35'44"/ 77°4'13"	29.11.2024	Blackish	780	10.0	Nil	2400'	2400'
10.	Mandakini CGHS Ltd., Plot No-3C, Sec-2 Dwarka, Ph-1. New Delhi-75	28°35'45"/ 77°4'14"	29.11.2024	Turbid	922	6.0	Nil	2400'	2400'
21.	Mahalaxmi Apartments, Plot No-4. Sec-2. Dwarka, New Delhi-75	28°35'50"/ 77°4'17"	29.11.2024	Turbid	668	11.0	Nil	2400'	2400'
22.	NPSC Society, Plot No-5, Sec-2, Dwarka, New Delhi-75	28°35'51"/ 77°4'14"	29.11.2024	Greyish	325	Nil	Nil	Nil	210
23.	The S.B Youth CHGS Ltd. Plot No-6B, Sec-2. Dwarka, New Delhi-75	28°35'52"/ 77°4'10"	29.11.2024	Turbid	306	0.4	Nil	23	460
24.	Pragya CGHS Ltd Plot No-1B, Sec-02 Dwarka New Delhi-75	28°35'48"/ 77°4'2"	29.11.2024	Greyish	268	0.2	Nil	43	460

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List of Co-operative Group Housing Societies for Imposing Environmental Compensation

S.No.	Name of Society	Sector	TDS		E-Californ		Ammonical Nitrogen	
			DPCC Pre-Monsoon	DJB September 2024-December 2024	DPCC Pre-Monsoon	DJB September 2024-December 2024	DPCC Pre-Monsoon	DJB September 2024-December 2024
1	The Young Aarav CGHS Ltd., Plot No 02, Sec 01, Dwarka, New Delhi	3	203	717	900	2400	1.07	8
2	New Ashiana Apartments, Plot No 10, Sec 06, Dwarka, New Delhi	6	292	144	10010	2100	1.95	0.4
3	Krishna Apartment, Plot No 13, Sec 9, Dwarka, New Delhi-75	9	566	335	30005	150	1.71	0.3
4	Arba CGHS Ltd, Plot No 05, Sec 10, Dwarka, New Delhi-110071	10	Pit was Found Dry	249	Pit was Found Dry	43	Pit was Found Dry	NIL
5	H N M. Employee CGHS Ltd, Plot No 06, Sec 10, Dwarka, New Delhi-75	10	311	227	6003	35	1.83	NIL
6	Chanderwan CGHS Ltd, Plot No 08, Sec 11, Dwarka, New Delhi-75	10	Pit was Found Dry	236	Pit was Found Dry	20	Pit was Found Dry	NIL
7	Shree Shakti CGHS Ltd, Plot No 10, Sec 11, Dwarka, New Delhi-75	10	Pit was Found Dry	305	Pit was Found Dry	55	Pit was Found Dry	NIL
8	Chiranjeev Dham, Plot No 02, Sec 18, Dwarka, New Delhi-75 Mehandir Apartments.	18	421	719	10900	200	0.27	7
9	The Kunal Vihar CGHS Ltd, Plot No 19, Sec 12, Dwarka, New Delhi-75	12	307	591	4000	340	1.07	7
10	Bekar Heights, Plot No 01, Sec 18A, Dwarka, New Delhi-75 (domestic)	18A	284	383	900	460	NT	7
10A	Bekar Heights, Plot No 01, Sec 18A, Dwarka, New Delhi-75 (git)	18A	284	1142	900	3490	NT	7
11	Dharam CGHS Ltd, Plot No 18, Sec 18A, Dwarka, New Delhi-75	18A	860	552	17000	2400	1.95	8
12	Bark Apartment The Bark Nivas CHOV Ltd, Plot No 22, Sec-4, Dwarka, New Delhi-75	4	338	119	400	2400	NT	6
13	Jai Mata Kalyani Apartments, Plot No-11, Sec-4, Dwarka, New Delhi-78	4	257	289	2110	43	0.75	48
14	Sakshi CGHS Ltd, Plot No 30, Sec-4, Dwarka, New Delhi-78	4	333	338	5100	45	1.05	0.13
15	Umesh Apartment, Plot No 34, Sec-4, Dwarka, New Delhi-78	4	197	142	900	27	0.00	2
16	Ashwaram ECH, CGHS Ltd, Plot No 17, Sec-4, Dwarka, New Delhi-78	4	Pit was Found Dry	299	Pit was Found Dry	55	Pit was Found Dry	0.2
17	Madanpura Apartments, Plot No-21, Sec-4, Dwarka, New Delhi-78	4	PIT WAS LOCKED	08	PIT WAS LOCKED	44	PIT WAS LOCKED	00

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18	Ratanar Apartments (The Ratanar CGHS Ltd.) Plot No. 21, Sec-4, Dwarka, New Delhi-78	4	222	599	1200	210	10	NIL
19	Facelot Apartments CGHS Ltd., Plot No. 36, Sec-4, Dwarka, New Delhi-78	4	172	374	1200	150	0.5	NIL
20	Anamika Apartments, Plot No-21B, Sec-4, Dwarka, New Delhi-78	4	266	389	400	210	0.55	0.5
21	Patel CGHS Ltd., Udaya Sagar, Plot No. A, Sec-4, Dwarka, New Delhi-78	4	128	497	200	210	1.39	2
22	Vaakhi Apartments (Civil Supplies CGHS Ltd.) Plot No. 6, Sec-4, Dwarka, New Delhi-78	4	Fit was Found Dry	448	Fit was Found Dry	93	Fit was Found Dry	1.8
23	Din Apartments, Plot No. 7, Sec-4, Dwarka, New Delhi-78	4	Fit was Found Dry	774	Fit was Found Dry	15	Fit was Found Dry	NIL
24	South Delhi Apartments, Plot No-8, Sec-4, Dwarka New Delhi-78	4	382	358	150000	11	NT	NIL
25	IES Apartments CGHS Ltd., Plot N-1, Sec-4, Dwarka, New Delhi-78	4	302	326	160000	210	1.94	0.7
26	Pudhupal Apartment, Plot No. 10, Sec-4, Dwarka, New Delhi-78	4	225	870	900	25	NT	0.2
27	Aarohi Apartments (DDA Employees CGHS Ltd), Plot No. 26, Sec-4, Dwarka, New Delhi-78	4	270	301	4000	33	NT	NIL
28	New Jyoti CGHS Ltd., Plot No. 27, Sec-4, Dwarka, New Delhi-78	4	284	341	1100	150	0.05	0.1
29	Vishalvar Apartments Plot No-1, Sec-6, Dwarka, New Delhi-75	6	Fit was sealed	173	Fit was sealed	250	Fit was sealed	NIL
30	Gara Apartments, Plot No-2, Sec-6, Dwarka, New Delhi-75	6	288	556	2*10*2	460	0.3	NIL
31	The Shikok CGHS Ltd., Plot No-6, Sec-6, Dwarka, New Delhi-75	6	Fit was Found Dry	318	Fit was Found Dry	290	Fit was Found Dry	NIL
32	Engineers Apartments (Consulting Engineers CGHS), Plot No-11, Sec-18A, Dwarka, New Delhi-78	18A	Fit was found dry	482	Fit was found dry	93	Fit was found dry	0.01
33	Anuradha CGHS Ltd., Plot No., Sec-6, Dwarka, New Delhi-75	6	386	190	17*10*3	160	5.66	NIL
34	Dr. Mahabaleshwar Employees CGHS Ltd Plot No-18, Sec-6, Dwarka, New Delhi-75	6	Fit was Found Dry	170	Fit was Found Dry	2400	Fit was Found Dry	9
35	Parsh Parsh CGHS Ltd. Plot No-27, Sec-6, Dwarka, New Delhi-75	6	204	64.4	12*10*2	35	1.01	NIL
36	The Residency, St. Ann's CGHS Ltd Plot No-14, Sec-7, Dwarka, New Delhi-75	7	Fit was Found Dry	300	Fit was Found Dry	2100	Fit was Found Dry	6
37	Haripreet CGHS, Plot No-6 Sec-7, Dwarka, New Delhi-75	7	Fit was Found Dry	250	Fit was Found Dry	25	Fit was Found Dry	NIL

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38	Sri Agarwal Apartment CGHS Ltd., Plot No-10, Sec-7, Dwarka, New Delhi-75	7	Pit was Found Dry	269	Pit was Found Dry	468	Pit was Found Dry	0.5
39	Sangola Apartments, Plot No-11, Sec-7, Dwarka, New Delhi-75	7	591	655	82*10*2	1100	1.04	4
40	Dwarka CGHS Ltd., Plot No. 21 Sec-7, Dwarka, New Delhi-75	7	Pit was Found Dry	921	Pit was Found Dry	43	Pit was Found Dry	0.2
41	The Shree Radha Krishna CGHS Ltd. Plot No-21, Sec-7, Dwarka, New Delhi-75	7	Pit was Found Dry	242	Pit was Found Dry	150	Pit was Found Dry	1.2
42	Mount Everest CGHS Ltd., Plot No. 17, Sec-9, Dwarka, New Delhi-77 (plot no. 1)	9	Pit was found dry	1674	Pit was found dry	460	Pit was found dry	2.5
42A	Mount Everest CGHS Ltd., Plot No. 17, Sec-9, Dwarka, New Delhi-77 (plot no. 2)	9		1917		2400		12
43	Gyatri CGHS Ltd., Plot No-9, Sec- 9 Dwarka, New Delhi-78	9	149	262	7*10*2	65	NT	NIL
43A	Gyatri CGHS Ltd., Plot No-9, Sec- 9 Dwarka, New Delhi-78 (SUMBERSIDE)	9		5265		28		NIL
44	Shree Radha CGHS Ltd., Plot No-3, Sec-9, Dwarka, New Delhi-77	9	Pit was Found Dry	174	Pit was Found Dry	22	Pit was Found Dry	NIL
45	K.K. CGHS, Banga CGHS Ltd Plot No-4, Sec- 9 Dwarka, New Delhi-77	9	256	222	34*10*2	35	1.61	NIL
46	Royal Residency CGHS Ltd., Plot No-5, Sec-9 Dwarka, New Delhi-77	9	199	216	13*10*1	11	3.0	NIL
47	Rohini Apartment, Plot No. 30, Sec-10, Dwarka, New Delhi-75	10	274	229	900	1100	2.2	0.3
48	Diesel Shed CGHS Ltd., Plot No-26, Sec-10, Dwarka, New Delhi-75	10	274	464	300	2400	1.24	8
49	Rohini Apartment, Plot No. 29B, Sec-10, Dwarka, New Delhi-75	10	485	788	15000	460	0.65	0.4
50	Narva Engineer India CGHS Ltd., Plot No-21, Sec-10 Dwarka, New Delhi-75	10	365	408	29000	2400	0.61	38
51	Beroda House NRGE CGHS Ltd., Plot No-40A, Sec-10, Dwarka, New Delhi-75	10	PIT FOUND DRY	737	PIT FOUND DRY	2400	PIT FOUND DRY	14
52	Vishvak CGHS Ltd. Plot No-36, Sec-10, Dwarka, New Delhi-46	10	297	538	2300	210	2.91	0.5
53	Godrej CGHS Ltd. Plot No-14, Sec-10, Dwarka, New Delhi-75	10	710	110	2*10*2	23	0.45	NIL
54	Shahjahanabad CGHS, Plot No-1, Sect-11, Dwarka, New Delhi-75	11	525	1253	14000	230	1.06	0.3
55	Heritage Apartments, Plot No -10, Sector 11 Dwarka, New Delhi-75	11	984	11289	1100000	74	6.45	1
56	Rena Apartments (Dr. RMLH & NRE CGHS), Plot No-2, Sec-11, Dwarka, New Delhi-75	11	Pit was Found Dry	536	Pit was Found Dry	21	Pit was Found Dry	NIL

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57	Apex Enclave, Plot No-3D, Sec-11, Dwarka, Delhi-75	11	297	281	8000	75	NT	0.3
58	M.K Residency, Plot No-8B, Sec-11, Dwarka, New Delhi-75	11	417	665	40000	210	1.07	1.2
59	Raman Vihar CGHS Ltd., Plot No-5A, Sec-11, Dwarka, New Delhi-75	11	Pit was Found Dry	241	Pit was Found Dry	210	Pit was Found Dry	1.5
60	Grihal April CGHS Ltd., Plot No-5B, Sec-11, Dwarka, New Delhi-75	11	226	613	33000	75	2.59	0.2
61	Pragati Apartments, Plot No-3C, Sec-11, Dwarka, New Delhi-75	11	267	629	2200	2400	1.99	8
62	The Sri Durga CGHS Ltd., Plot No-6A, Sec-11, Dwarka, New Delhi-75	11	Pit was Found Dry	380	Pit was Found Dry	25	Pit was Found Dry	8.02
63	The New Arshi CGHS Ltd. Plot No-15, Sec-12, Dwarka, New Delhi-78	12	Pit was found dry	177	Pit was found dry	140	Pit was found dry	1
64	Abhyas CGHS Ltd., Plot No-15, Sec-12, Dwarka, New Delhi-78	12	254	272	6000	22	1.01	0.7
65	The New Rajat CGHS Ltd., Plot No-23, Sec-12, Dwarka, New Delhi-78	12	344	182	2000	460	0.54	10
66	The New Surjivan CGHS Ltd., Plot No-1, Sec-12, Dwarka, Delhi-78	12	298	174	7000	240	NT	0.6
67	Classic Apartments, Bharwa Bharti CGHS Ltd. Plot No-14, Sec-12, Dwarka, New Delhi-78	12	172	363	1400	120	1.49	6.4
68	The Sunny Valley CGHS Ltd. Plot No-27, Sec-12, Dwarka, Delhi-78	12	274	279	1700	460	1.76	8.8
69	The Anjuman CGHS Ltd., Plot No-21, Sec-12, Dwarka, New Delhi-78	12	107	158	12300	150	1.23	0.8
70	Kanaka Durga CGHS Ltd., Plot No-26, Sec-12, Dwarka, New Delhi-78	12	706	453	23300	1100	1.05	0.9
71	Viral CGHS, Plot No-7, Sec-12, Dwarka, New Delhi-78	12	402	276	23000	2400	1.26	1.2
72	National CGHS Ltd., Plot No-4, Sec-1, Dwarka, New Delhi-75	3	Pit was Found Dry	542	Pit was Found Dry	150	Pit was Found Dry	0.4
73	The New Karoli CGHS Ltd., Plot No-10, Sec-3, Dwarka, New Delhi-78	3	347	129	23000	75	NT	0.1
74	Magnetic Apartments (Chinar CGHS Ltd.), Plot No-1, Sec-18A, Dwarka, New Delhi-78	18A	223	282	3000	22	NT	NIL
75	Somra Ashoka, Plot No-8, Sec-18A, Dwarka, New Delhi	18A	171	4904	9000	2400	2.81	NIL
76	Kaara Vihar, Plot No-9, Sec-18A, Dwarka, New Delhi-78	18A	417	481	27000	2400	0.48	8
77	New Krishna Vihar, Plot No-10, Sec-18A, Dwarka, New Delhi-75	18A	Pit was Found dry	276	Pit was Found dry	1400	Pit was Found dry	0
78	Joshi Residency, Plot No-12, Sec-15, Dwarka, New Delhi-78	18A	172	412	1700	2400	NT	1

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75A	Janak Residency, Plot No-12, Sec-18A, Dwarka, New Delhi-76 (BORWELL)	22		562		2400		2400
79	The MacLaren CGHS Ltd., Plot No-16, Sec-18A, Dwarka, Delhi-76	18A	no one allowed to be entered into the society	480	no one allowed to be entered into the society	2400	no one allowed to be entered into the society	12
80	Bataji CGHS Ltd., Plot No-18, Sec-1, Dwarka, New Delhi-76	3	379	418	11000	2400	0.91	NIL
81	Jyoti CGHS Ltd., Plot No-2, Sec-22, Dwarka, New Delhi-77	22	664	734	20000	2400	1.95	15
82	Nav Samrat Vihar CGHS Ltd., Plot No-4, Sec-22, Dwarka, New Delhi	22	Pit was found dry	2754	Pit was found dry	240	Pit was found dry	0.2
83	DOCS CGHS Ltd., Plot No-6, Sec-22, Dwarka, New Delhi-77	22	Pit was found dry	341	Pit was found dry	240	Pit was found dry	0.3
84	Auro View Heights, Plot No-2B, Sec-22, Dwarka, New Delhi-76	22	192	2088	800	240	1.38	0.5
85	New Millennium Apartments, (Raj CGHS Ltd.) Plot No-2, Sec-23, Dwarka, New Delhi-75	23	352	2106	28000	240	0.76	4
86	IPCI CGHS Ltd., Plot No-4, Sec-23, Dwarka, New Delhi-75	23	PIT FOUND DRY	628	PIT FOUND DRY	400	PIT FOUND DRY	0.8
87	Vishwa Nagar EPP CGHS Ltd., Plot No-6A, Sec-23, Dwarka, New Delhi-77	23	PIT FOUND DRY	465	PIT FOUND DRY	2400	PIT FOUND DRY	15
88	Shubham Apartments, NPCC/CGHS Ltd., Plot No-13, Sec-22, Dwarka, New Delhi-77	22	Pit was found dry	624	Pit was found dry	150	Pit was found dry	0.4
89	Delhi Apartment CGHS Ltd., Plot No-15C, Sec-22, Dwarka, New Delhi	22	Pit was found dry	808	Pit was found dry	2400	Pit was found dry	23
90	Bank Vihar Apartments, Plot No-16, Sec-22, Dwarka, Delhi-77	22	Pit was found dry	941	Pit was found dry	2400	Pit was found dry	18
91	Shri Samrat CGHS Ltd., Plot No-1, Sec-19B, Dwarka, New Delhi-75	19B	407	483	17000	45	0.68	0.2
92	Shrestha Vihar CGHS Ltd., Plot No-19, Sec-23, Dwarka, New Delhi-77	23	Pit was found dry	1187	Pit was found dry	75	Pit was found dry	0.1
93	Manaha Towers, Plot No-7H, Sec-23, Dwarka, Delhi-77	23	Pit was found dry	386	Pit was found dry	480	Pit was found dry	5
94	Chitra Apartments, Plot No-8, Sec-23, Dwarka, Delhi-77	23	Pit was found dry	488	Pit was found dry	2401	Pit was found dry	11
95	Dwarka Dham Apartments, Mahajan Shree CHGS Ltd Plot No-11, Sec-21, Dwarka, New Delhi	21	Pit was found dry	774	Pit was found dry	1100	Pit was found dry	9
96	Nature Apartments, Plot No-7, Sec-19B, Dwarka, New Delhi-75	19B	425	814	24000	2400	NT	4
97	Blaguen CGHS Ltd., Plot No-5, Sec-19B, Dwarka, New Delhi-75	19B	Pit was found dry	102	Pit was found dry	1100	Pit was found dry	7
98	Pooja CGHS Ltd., Plot No-8, Sec-2, Dwarka, New Delhi-76	2	Address not found	268	Address not found	47	Address not found	0.2

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99	The Delhi Transpor (Joy Apartments) CGHS Ltd, Plot No-2, Sec-2, Dwarka, New Delhi-75	7	545	574	2800	2400	3.2	32
100	The Bhagwan Shree Ganeswar II (Anand Apartment) CGHS Ltd, Plot No-1A, Sec-2, Dwarka, Ph-I, New Delhi-75	2	287	365	8000	2400	0.73	2
101	Aakshay CGHS Ltd, (Aakshay Apartments), Plot No-1B, Sec-2, Dwarka, New Delhi-75	2	189	780	1100	2400	2.33	11
102	Maroloni CGHS Ltd., (Maroloni Apartments), Plot No-1C, Sec-2, Dwarka, Ph-I, New Delhi-75	2	290	932	11000	2400	0.92	6
103	Nababhadralok CGHS, Plot No-6, Sec-13, Dwarka, New Delhi-75	11	371	957	23000	2400	2.07	15
104	White Rose CGHS Ltd, Plot No-7, Sec-13, Dwarka, New Delhi	11	370	497	24000	460	1.34	7
105	Swamp Safan CGHS Ltd Plot No-4, Sec-13, Dwarka, New Delhi	11	218	478	12000	2400	1.64	3
106	Mahakewi Apartments, Plot No-4, Sec-2, Dwarka, New Delhi-75	2	226	568	9000	2400	1.8	11
107	The S.B. Youth CGHS Ltd Plot No-6B, Sec-2, Dwarka, New Delhi-75	2	342	306	14000	23	NT	0.4
108	Daffodil Apartment, Plot No-10, Sec-6, Dwarka, New Delhi-75	6	Pit was Found Dry	80	Pit was Found Dry	126	Pit was Found Dry	NIL
109	Shree Balaji CGHS, Plot No-17, Sec-6, Dwarka, New Delhi-75	6	Pit was Found Dry	100	Pit was Found Dry	240	Pit was Found Dry	NIL
110	Supriya Apartment, Plot No-20, Sec-6, Dwarka, New Delhi-75	4	244	488	800	27	0.98	0.1
111	Harsakh CGHS Ltd, Plot No-4, Sec-7, Dwarka, New Delhi-75	7	Pit Was Found Dry	1793	Pit Was Found Dry	150	Pit Was Found Dry	0.4
112	Khetar CGHS Ltd, Plot No-8C, Sec-7, Dwarka, New Delhi-75	7	330	879	2600	93	0.34	0.2
113	Sattar Apartments CGHS Ltd, Plot No-8, Sec-7, Dwarka, New Delhi-75	7	152	1703	500	2400	0.77	4
114	Siddhanta Kaj CGHS Ltd, Plot No-17, Sec-07, Dwarka, New Delhi-75	7	373	769	40*10*3	214	2.41	2.2
115	RD Apartment, Plot No-20, Sec-6, Dwarka, New Delhi-75	6	262	164	6*10*3	1100	0.22	NIL
116	Sun View Apartment, Plot No-10B, Sec-9, Dwarka, New Delhi-77	8	Pit was Found Dry	RWH system not working	Pit was Found Dry	RWH system not working	Pit was Found Dry	RWH system not working
117	Shri Ganesh CGHS Ltd Plot-1, Sec-5, Dwarka, New Delhi-75	8	Pit was Found Dry	RWH system not functional	Pit was Found Dry	RWH system not functional	Pit was Found Dry	RWH system not functional
118	The Sanyasini CGHS Ltd, Plot No-1, Sec-10B, Dwarka, New Delhi-75	11B	Pit was Found Dry	RWH system not functional	Pit was Found Dry	RWH system not functional	Pit was Found Dry	RWH system not functional

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119	Lords CGHS Ltd. Plot No. 7, Sec-19B, Dwarka, New Delhi-75	100	Pit was Found dry	Paved, Parking, Balcony connected to RW/R pit. Pit not accessible due to Maba	Pit was Found dry	Paved, Parking, Balcony connected to RW/R pit. Pit not accessible due to Maba	Pit was Found dry	Paved, Parking, Balcony connected to RW/R pit. Pit not accessible due to Maba
120	Dabshikaran Delhi EEPDP CGHS Ltd. Plot No-19, Sec-4, Dwarka, New Delhi-78	4	Pit was Found Dry	PIT FOUND DRY	Pit was Found Dry	PIT FOUND DRY	Pit was Found Dry	PIT FOUND DRY
121	Anam Apartments, Plot No. 25A, Sec-4, Dwarka, New Delhi-75	4	402	PIT FOUND DRY	1400	PIT FOUND DRY	1.18	PIT FOUND DRY
122	JDM Apartments, Jai Gita Maa CGHS Ltd. Plot No-17, Sec-05, Dwarka, New Delhi-75	5	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
123	Workstead Apartments CGHS Ltd. Plot No-2, Sec-5, Dwarka, New Delhi-75	5	Pit was Found Dry	PIT FOUND DRY	Pit was Found Dry	PIT FOUND DRY	Pit was Found Dry	PIT FOUND DRY
124	Coastal CGHS Ltd., Plot No. 28, Sec-10, Dwarka, New Delhi-75	10	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
125	Mass Apartments CGHS Ltd. Plot No-24, Sec-10, Dwarka, New Delhi-75	10	376	PIT FOUND DRY	2400	PIT FOUND DRY	2.68	PIT FOUND DRY
126	New Adarsh Apartments, Plot No-22, Sec-10, Dwarka, New Delhi-75	10	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
127	Fakhrudin Memorial CGHS Ltd., Plot No-18, Sec-10, Dwarka, New Delhi-75	10	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
128	The Elephanta Head CGHS Ltd. Plot No-41, Sec-10, Dwarka Ph-1, New Delhi-75	10	552	PIT FOUND DRY	2000	PIT FOUND DRY	1.1	PIT FOUND DRY
129	The Great Lydian CGHS Ltd., Plot No-35, Sec-10, Dwarka Ph-1, New Delhi-75	10	308	PIT FOUND DRY	1100	PIT FOUND DRY	2.89	PIT FOUND DRY
130	The Skyline CGHS Ltd., Plot No-38, Sec-10, Dwarka, New Delhi-75	10	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
131	IDC Apartments, Plot No. 8C, Sec-11, Dwarka, New Delhi-75	11	525	PIT FOUND DRY	7000	PIT FOUND DRY	2.52	PIT FOUND DRY
132	Sriyam Apartments (Vikram Nagar), Plot No-14, Sec-12, Dwarka, New Delhi-78	12	184	PIT FOUND DRY	1700	PIT FOUND DRY	2.22	PIT FOUND DRY
133	Sri Hari Apartments, Plot No-6, Sec-12, Dwarka, Delhi-78	12	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
134	Himachal Apartments, Plot No-21, Sec-5, Dwarka, New Delhi	5	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
135	Priyanshu CGHS Ltd. Plot No-11, Sec-3, Dwarka, New Delhi-78	3	Pit was having mud	PIT FOUND DRY	Pit was having mud	PIT FOUND DRY	Pit was having mud	PIT FOUND DRY
136	The Vishveshika CGHS Ltd. Plot No-24, Sec-3, Dwarka, New Delhi-78	3	175	PIT FOUND DRY	2100	PIT FOUND DRY	2.76	PIT FOUND DRY
137	Green Corridor Apartments CGHS Ltd. Plot No-1, Sec-3, Dwarka, New Delhi-78	3	100	PIT FOUND DRY	900	PIT FOUND DRY	1.18	PIT FOUND DRY
138	Jyoti CGHS Ltd., Plot No-47, Sec-12, Ph-1, Dwarka, New Delhi-75	22	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY

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139	Empress Court (Chitrakoot Apartments) CGHS Ltd., Plot No-9, Sec-22, Dwarka, New Delhi-77	22	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY
140	Philp CGHS Ltd., Plot No-3, Sec-23, Dwarka, New Delhi-77	23	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY	PIT FOUND DRY
141	Vedanta, Plot No-6C, Sec-23, Dwarka, New Delhi-77	23	352	PIT FOUND DRY	8000	PIT FOUND DRY	0.95	PIT FOUND DRY
142	Ajgra Apartments, Plot No-17, Sec-25, Dwarka, New Delhi-77	23	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY
143	Venus Residency, Plot No-5D, Sec-23, Dwarka, New Delhi-77	23	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY	Pit was found dry	PIT FOUND DRY
144	Kamal Vihar CGHS Ltd., Plot No-05, Sec-7, Dwarka, New Delhi-75	7	Pit Was found Dry	Pit Was found Dry	Pit Was found Dry	Pit Was found Dry	Pit Was found Dry	Pit Was found Dry
145	Park Royal Apartment, Plot No 10A, Sec 09, Dwarka, New Delhi	9	Pit was Found Dry	150	Pit was Found Dry	NIL	Pit was Found Dry	NIL
146	Sukh Sagar Apartments, Plot No 11, Sec 09, Dwarka, New Delhi-75	9	Pit was Found Dry	545	Pit was Found Dry	NIL	Pit was Found Dry	NIL
147	The Oshaphonwa CGHS Ltd., Plot No 13, Sec 13, Dwarka-II, New Delhi-75	13	302	3184	12000	NIL	1.99	NIL
148	Seva Sanyam Apartments, Plot No 12, Sec-4, Dwarka, New Delhi-78	4	218	2364	13*10*2	NIL	NT	NIL
149	Om Sanyam Apartments, Plot No 13, Sec-4, Dwarka, New Delhi-78	4	249	322	14*10*2	NIL	0.2	NIL
149A	Om Sanyam Apartments, Plot No 13, Sec-4, Dwarka, New Delhi-78 (SUBMERSIBLE)	4		7207		NIL		NIL
150	Sandhar Vihar CGHS, Plot No-15, Sec-4, Dwarka, New Delhi-78	4	413	147	23*10*3	NIL	NT	NIL
151	Hind Apartments, Plot No-12, Sec-5, Dwarka, New Delhi-75	3	142	278	1700	NIL	1.61	NIL
152	Kesarwal CGHS Ltd. Plot No-4, Sec-5, Dwarka New Delhi-75	3	766	508	173001	NIL	1.57	NIL
153	Bachwar Apartments, Plot No-3, Sec-6, Dwarka New Delhi-75	6	Pit was Found Dry	394	Pit was Found Dry	NIL	Pit was Found Dry	NIL
154	Happy Home Apartments, Plot No-12A, Sec-7, Dwarka, New Delhi-75	7	Pit was empty	468	Pit was empty	NIL	Pit was empty	NIL
155	Insurance Employees CGHS Ltd., Plot No-14, Sec-7, Dwarka, New Delhi-75	7	Pit was Found Dry	163	Pit was Found Dry	NIL	Pit was Found Dry	NIL

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156	St Columba CGHS Ltd, Plot No-15, Sec-7, Dwarka, New Delhi-75	7	Pit was Found Dry	150	Pit was Found Dry	NIL	Pit was Found Dry	NIL
157	Shrair Apartment CGHS Ltd., Plot No-23, Sec-07, Dwarka, New Delhi-75	7	Refused for sampling by Guard and no one allowed to be entered in the Society	217	Refused for sampling by Guard and no one allowed to be entered in the Society	NIL	Refused for sampling by Guard and no one allowed to be entered in the Society	NIL
158	Royal Residency CGHS Ltd., Plot No-5, Sec-9 Dwarka, New Delhi-77 (SUBANSIBBLE)	9		1416		NIL		NIL
159	Apna Villa Apartments CGHS Ltd., Plot No-23, Sec-10, Dwarka, New Delhi-75	10	930	799	2000	NIL	NT	NIL
160	Divya CGHS Ltd., Plot No-21, Sec-10, Dwarka, New Delhi-75	10	423	437	50*10*2	NIL	0.3	NIL
161	Nir CGHS Ltd., (Gulshan Apartments), Plot No-40 B, Sec-10, Dwarka, New Delhi-75	10	323	307	3400	NIL	2.51	NIL
162	Dhanya Vihar CGHS Ltd. Plot No-2, Sec-10, Dwarka, New Delhi-75	10	Pit was Found Dry	141	Pit was Found Dry	NIL	Pit was Found Dry	NIL
163	Uplari Apartments, Plot No-9, Sec-12, Dwarka, New Delhi-75	12	241	791	4000	NIL	0.7	NIL
164	The Shivan CGHS Ltd. Plot No. 5D, Sec-17, Dwarka, Pkt-1, New Delhi-75	11	520	2248	4800	NIL	2.33	NIL
165	Arbika Apartments, Plot No-8, Sec-12, Dwarka, New Delhi-78	12	362	671	9000	NIL	0.02	TRACES
166	The Sank Vihar CGHS Ltd., Plot No-4, Sec-18A, Dwarka, New Delhi-78	18A	421	558	7000	NIL	0.89	NIL
167	Bharat Apartments, Plot No-8, Sec-18A, Dwarka, New Delhi-78	18A	242	278	1200	NIL	0.85	NIL
168	Wilson Group CGHS Ltd. Plot No 6, Sec-3, Dwarka, New Delhi-78	3	384	875	14000	NIL	1.04	NIL
169	Air India Apartments, Plot No-9, Sec-3 Dwarka, New Delhi-78	3	262	514	1100	NIL	1.72	NIL
170	Uday Vihar CGHS Ltd., Plot No-12, Sec-22, Dwarka, Pkt-1, New Delhi-77	22	Pit was found dry	2148	Pit was found dry	NIL	Pit was found dry	NIL
171	Rajni Vihar-I, Aristo Complex, Plot No-15, Sec-23, Dwarka, New Delhi-77	23	Pit was found dry	324	Pit was found dry	NIL	Pit was found dry	NIL
172	The Gulshan-E-Iqbal CGHS Ltd Plot No-3, Sec-19B, Dwarka, New Delhi-75	19B	417	441	6000	NIL	NT	NIL
173	Arvind Apartments, Plot No-9, Sec-19B, Dwarka, New Delhi-75	19B	179	266	11000	nil	NT	nil
174	Konnoor Residency, Plot No-17 Sec-19B, Dwarka, New Delhi-75	19B	Pit was Found dry	328	Pit was Found dry	NIL	Pit was Found dry	NIL
175	Orbitar Factors Officers CGHS Ltd. Plot No-3, Sec-15, Dwarka, New Delhi-78	15	288	432	7000	NIL	1.86	NIL
176	MPSC Society, Plot No 1, Sec-2, Dwarka, New Delhi-78	2	151	521	400	nil	0.07	nil

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DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE SE (C)-8
'A' BUILDING, STAFF QUARTERS
KAROL BAGH, NEW DELHI-110005

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असतो मा सद्गमय

No.DJB/SE (C)-8/2025/ 36 * 40

Dated: 20/01/2025

To,

Dr. K.S. Jayachandran,
Member Secretary, DPCC
4th & 5th Floor ISBT, GT Karnal Rd,
Kashmere Gate, New Delhi, Delhi 110006
Email: msdpcc@nic.it

Subject: Imposition of Environment Compensation for polluting the Groundwater on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Sir,

May kindly refer your letter dated 27.05.2024 wherein report of 180 samples collected from 176 Co-operative Group Housing Societies in Dwarka was shared by your office.

The DJB has also conducted the survey of all the 176 Co-operative Group Housing Societies and the water sample reports taken from Rain Water Harvesting Pits were got analysed. The comparative sample report has been prepared and is attached for your reference to take necessary action against the defaulting societies as per provision of Environment (Protection) Act, 1986 which are causing contamination to ground water. In most of the cases, the contamination is due to Non-cleaning of roof, improper maintenance of RWH structure and connection of surface drains in RWH structures.

In view of above, you are requested to impose Environment Compensation (EC) as per law on the defaulting Co-operative Group Housing Societies.

With Regards,

Encl: As above

Copy to:

1. PS to CEO : for kind information.
2. CE N(W) : -do-
3. CE (GW) : -do-
4. EE(RWH)-I : to pursue
5. O/c

54-
SE(C)-8
H.K. Chawla
SE (C)-8

and
Co-operative
Societies
causing

20/01/2025

SE(C)-8

MOST URGENT
COURT MATTER

MOST URGENT
COURT MATTER



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE SE (C)-8
'A' BUILDING, STAFF QUARTERS
KAROL BAGH, NEW DELHI-110005



No.DJB/SE (C)-8/2025/ 25 + 24

Dated: 20/01/2025

Subject: To levy Penalty for installing non-functional Rain Water Harvesting on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

In the above matter, this office has conducted the survey of all 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 119 Nos. of Societies and RWH was non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting System in 119 (115+4) is non-functional.

In view of above, you are requested to impose penalty as per provision 3(i) mentioned in Instructional order dated 17.09.2019 from the office of Director (Revenue) (Copy attached). This is as per advise of Legal Cell of Delhi Jal Board. The list of defaulting group housing societies is enclosed. You are requested to submit the ATR well in time so that the compliance report be submitted in the above matter before NGT. NDOH in the above matter is 28.03.2025.

This may be taken on **TOP PRIORITY**.

Encl: As above

Director (Revenue)

14
SE(C)-8
H.K. Chawla
SE (C)-8

Copy to:

1. PS to CEO
2. CE N(W)
3. CE (GW)
4. EE(RWH)-I
5. O/c

: for kind information.
: -do-
: -do-
: to pursue

20/01/2025
SE(C)-8

THROUGH E-MAIL
URGENT COURT MATTER
REMINDER-1



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH)-1
ROOM NO. 208, VARUNALAYA PHASE-I
KAROL BAGH, NEW DELHI-110005



No. DJB/EE(RWH)-1/2025/128

Dated: 12-03-2025

Subject: To levy Penalty for installing non-functional Rain Water Harvesting on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: Letter No. DJB/SE(C)-8/2025/25 dated 20.01.2025

May please find the referenced letter along with the list enclosed in the above matter wherein it was requested to submit the Action Taken Report with respect to imposing penalty as per provision 3(i) mentioned in Instructional order dated 17.09.2019 from the office of Director (Revenue) on the defaulting Co-operative Group Housing Societies in Dwarka as per list already sent. But till date, no ATR has been submitted to the office of SE (C)-8.

As this a court matter before Hon'ble NGT, I have been directed to request you to provide the Action Taken Report by tomorrow i.e. 13.03.2025 so that the compliance report be approved by the competent authority and be submitted to Hon'ble NGT before 20.03.2025. The copy of the letter is enclosed for ready reference. NDOH in the above matter is 28.03.2025.

This may be taken on TOP PRIORITY.

Encl: As above

Director (Revenue)

Sd/-
EE (RWH)-1

Copy to:

- | | |
|----------------|-------------------------|
| 1. PS to CEO | : for kind information. |
| 2. CEN(W) | : -do- |
| 3. CE (GW) | : -do- |
| 4. SE (C)-8 | : -do- |
| 5. AE (RWH) | : to pursue |
| ✓ 6. Case file | |
| 7. O/c | |

EE (RWH)-1

Annexure G

38

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DIRECTOR (REVENUE)
VARUNALAYA PHASE-II, JHANDEWALAN NEW DELHI

DJB/DDR/RWH/ 2025/ 2709

Dated: 24.03.2025

Subject: ATR with reference to Remedial and Punitive action taken by DJB for non-compliant provisions of Rain Water Harvesting

With reference to the letter no. DJB/EE(RWH)-I/2025/128 dated 12.03.2025 of EE (RWH)-I, kindly find enclosed herewith a letter of ZRO (Kakrola) vide which 10% Rebate for RWH in water bills in the said 119 societies where RWH system was not found to be functional, has been withdrawn.

2. Regarding imposition of RWH penalty, kindly refer to the this office instructional order dated 19.11.2022 (copy enclosed) issued vide which it was communicated that as per resolution no. 1303 taken in 163rd meeting of Board of DJB held on 10.10.2022 that henceforth, RWH penalty in water bills, if any will be levied only after receipt specific recommendation of RWH Cell with the due approval of the Board.

Enclosed: a/a


(Joginder Singh)
Dy. Director (Revenue) HQ

✓
EE (RWH)-I

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE ZONAL REVENUE OFFICER
KAKROLA MORE

DJB/ZRO (KARKOROLA MOR) /RWH/ 2025/

Dated:24.03.2025

Mahesh Chandra Sexena Vs Govt. of NCT Delhi and Others
(Execution application No.4 /2023
In Original application no 147/2021)

Subject: ATR with reference to Remedial and Punitive action taken by DJB for non-compliant provisions of Rain Water Harvesting

Kindly refer to the letter no. DJB/EE(RWH)-I/2025/128 dated 12.03.2025 referring therein a list of 119 societies wherein Rain Water Harvesting System was found as non-functional, in the above cited subject matter.

2. In this context, it is to confirm that 10% Rebate for RWH in water bills of the above referred 119 societies has been withdrawn.


(Jasmeet Singh)
ZRO (Kakrola More) &
ZRO Dwarka (link officer)

ZRO (R) HQ

Copy to
SE (C)-8 / RWH

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Date 24/3/25
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DELHI JAL BOARD
GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DIRECTOR (REVENUE)
VARUNALAYA, PHASE-II, KAROL BAGH, NEW DELHI-110005.

F.No.DJB/DOR/RWH/2022/19655 A 19896

Dated: 17.11.2022
19.11.2022

INSTRUCTIONAL ORDER

Subject: Deferment of Levy of Rain Water Harvesting (RWH) Penalty for further period of six months w.e.f. 01.10.2022 to 31.03.2023.

The Board in its meeting held on 10.10.2022 vide Resolution No.1303 has approved deferment of levy of Rain Water Harvesting (RWH) penalty for a further period of six months from 01.10.2022 to 31.03.2023. The Board further directed that in case, further deferment in levy of RWH penalty is required after 31.03.2023 based on situation, CEO, DJB is authorized to extend the period for a further period of six months.

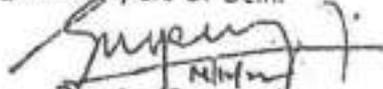
The Board further directed that Rain Water Harvesting Cell, DJB functioning under Member (Water) to revisit the existing scheme and frame fresh policy guidelines looking into the reasons as to why the existing scheme could not take off and implemented in its right earnest.

This is for information and necessary action by all concerned.


(Gurpreet Singh)
Director(Revenue)

Copy for information / necessary action to:

1. PS to Chairman, DJB -for kind information.
2. Vice Chairman, DJB- for kind information.
3. CEO, DJB - for kind information.
4. Member(A)/ Member(F)/ Member(Dr.)
5. Member(WS) - Please note that henceforth, RWH penalty in water bills, if any, will be levied only after receipt of specific recommendation of RWH Cell with the due approval of Board.
6. All Principal Chief Engineers/Chief Engineers
7. All ACEs (Maint.)/All SEs/ All EEs/AEEs
8. EE(RWH) -for necessary action.
9. Director(F&A)/Director(A&P)/(Vig.)/Secretary, DJB.
10. Dy. Director(Vigilance)/Jt. Director(F&A)-I & II.
11. AC(B)/AC(D)/AC(G)-I/AC(G)-II/AC(T)/AC(W)/AC(LW)/AC(L&E)/AC(RR)/AC(CR)/AC (Trg.)
12. All Jt. Directors (Revenue)/ All Dy. Director (Revenue)/ZROs- for necessary action.
13. EE(EDP): for uploading on DJB Website.
14. Project Director, M/s. Wipro Ltd., 5th Floor Varunalaya Building, Phase-II for information and necessary action for implementation of scheme in RMS.
15. M/s PWC - for follow up with M/s WIPRO Ltd.
16. Director(PR)/AC(PR)/AO(PR)/- to issue frequent press release in leading newspapers of Delhi Edition.
17. Guard file.


Director(Revenue)

GOVT. OF NCT OF DELHI

No.DJB/DOR/Preamble/RWH/2022/ 243

Item No. Admn. 608

DATED: 06.10.2022

DATED: 6-10-22

1	Name of the Subject	Deferment of Levy of Rain Water Harvesting (RWH) Penalty for a further period of six months from 01.10.2022 to 31.03.2023.
2	Administrative Approval/ Information	Board is the Competent Authority.
3	Name of the Wing	Revenue Department
4	Brief History of the Case	<p>Board vide Resolution No. 829 dated 19.08.2019 <i>interalia</i> has decided mandatory provision of Roof Top Rain Water Harvesting for plots/properties having area of 100 sq. mtrs. or more to have functional Rain Water Harvesting System, even if the property is constructed prior to 28-07-2001. In case, consumer fails to comply with the aforesaid mandatory provision, the tariff as applicable for the respective consumer category will be increased by 1.5 times, till the system is installed and intimated to the respective Zonal Revenue Officer.</p> <p>However, during the COVID-19 pandemic in the 2020-21, the Board deferred levy of RWH penalty considering hardship of consumers' in installation of Rain Water Harvesting Structure time to time as mentioned hereunder: -</p> <ol style="list-style-type: none"> Levy of RWH penalty on non-existing of functional RWH system. Mandatory clause for RWH structure before granting new connections was also deferred. RWH penalty levied during 01.04.2021 onwards in bills, if any, were to be reversed in next bills. <p>Last deferment for levy of RWH penalty as decided by the Board for a period of six months w.e.f. 01.04.2022 to 30.09.2022 vide Resolution No.1228 dated 04.03.2022.</p>
5	Present Status/ Issues:	Despite of having provision of slab wise Financial Assistance maximum up to Rs. 50,000/- for construction of Rain Water Harvesting System along with 10% rebate on water bill, desired sensitivity in implementation of Rain Water Harvesting System in consumers' is generally not being seen. The present status is given hereunder:

Sl. No.	Particulars	Total
1	Distinct K. No. who have availed rebate since 01.07.2017	2430
2	Rebate Amount (in Rs.)	169,66,19,182/-
3	Count of active K. No. having Plot area greater than equals to 100 sqm.	4,34,647
4	No. of K. No. in which plot area is either not available or seems to be incorrect (as on 03.10.2022)	5,17,647

It may be seen that only 2430 K.No. availed benefit of 10% rebate on account of provision of Rain Water Harvesting System since 01.07.2017 against 4,34,647 Nos. plots/properties having area greater than or equal to 100 sqm are captured in Revenue Management System.

Further, under the currency of 20 Kl per month Free Water Scheme for the consumers of domestic category, levy of RWH penalty may be point of strong resistance by the large number of consumers'.

6 Detailed Proposal of the subject

Since, only a few of the consumers have implemented the mandatory RWH Structure, therefore, there is need to create general awareness amongst the consumers regarding benefits, financial assistance as well as penalty provisions through RWH Cell for which RWH Cell may be given reasonable time and outcome may be reviewed after next six months. Rain Water Cell will also check the feasibility whether such provision can be made in existing built up plots of 100 sqm and above. In the meantime, the data of plot size may also be captured in RMS after getting data of plot size from the ZROs, which is presently not available in RMS is 5,17,647 cases.

It is, therefore, proposed that the Board may consider the following proposal:-

1. Levy of penalty In case of non-existence of functional RWH structure may be deferred for next six months i.e. 01.10.2022 to 31.03.2023 for all cases.
2. Mandatory clause for RWH structure before granting new connections on properties on plot size of 100 Sqm. above may also be deferred for above period.
3. In case, further deferment in levy of RWH penalty is required after 31.03.2023 based on situation, CEO, DJB may be authorized to extend the period only for a further period of six months.

7	Implementation Schedule with Timelines for each stage including Internal processing.	Provisions for levy of penalty and mandatory clause of RWH structure on properties constructed on plot size of 100 Sqm and above will remain on hold w.e.f. 1.10.2022 for a period of six months.
8	Financial Implication of the Proposed Subject.	Nil
9	Comments of the Finance.	Not Applicable.
10	Comments of the Wing on the comments of Finance Department.	Not Applicable.
11	Details of previous Board Resolution, Existing Provision of Water Board Act / Regulations thereof.	Not Applicable.
12	Legal Implication of the Subject & Comments of Law Department.	Not Applicable.
13	Comments of Department on the comments of Law Department.	Not Applicable.
14	Whether CV.C. guidelines followed or not.	Not Applicable.
15	Recommendations	Proposal as contained in para 6 above is accordingly placed before the Board for consideration and decision.

(Amit Kumar Jain)
DIRECTOR (REVENUE)

SECRETARY, DJB.

RESOLUTION NO. 1303**ITEM NO. ADMN, 608 Deferment of Levy of Rain Water Harvesting (RWH) penalty for a further period of six months from 01.10.2022 to 31.03.2023.**

The Board considered the proposal contained in proposal No. DJB/Dir.(Revenue)/2022/243 dated 06.10.2022 of Director(Revenue) and resolved to approve the deferment of Levy of Rain Water Harvesting (RWH) penalty for a further period of six months from 01.10.2022 to 31.03.2023. The Board further directed that in case, further deferment in levy of RWH penalty is required after 31.03.2023 based on situation, CEO, DJB is authorized to extend the period for a further period of six months.

The Board further directed that Rain Water Harvesting Cell, DJB functioning under Member (Water), DJB to revisit the existing scheme and frame fresh policy guidelines looking into the reasons as to why the existing scheme could not take off and implemented in its right earnest.


Amit Kumar Jain
Secretary, Delhi Jal Board
Government of NCT of Delhi



**DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER (GW)
ROOM NO. 112, VARUNALAYA PHASE-1
KAROL BAGH, NEW DELHI-110005
E-mail: cegw@jib@gmail.com**



No.DJB/CE(GW)/2024/380 to 536.

Date: 01/03/2024

INSTRUCTIONAL ORDER

Subject:- Deferment of levy of Rain Water Harvesting (RWH) penalty for further period from 01.10.2023 to 31.03.2024 and Relaxation of condition to ensure RWH System on plot size 100 sqm and above.

The Competent Authority has approved that levy of penalty in case of nonexistence of RWH Structure shall be deferred and mandatory clause of RWH structure before granting new connections on properties on plot size 100sqm and above, shall be relaxed for a further period from 01.10.2023 to 31.03.2024.

District Rain Centres of DJB, all EEs (Maintenance) and Revenue Officers are directed to give wide publicity and advise the public having properties constructed on plot size 100sqm. and above to ensure mandatory installation of Rain Water Harvesting system well before the timelines. Consumers may be guided to avail benefit of 10% rebate on water bills and available financial assistance scheme for adequate and functional RWH system.

This is for information and necessary action by all concerned.

-sd-
CE (GW)

Copy for information/necessary action to:

1. PS to Chairman, DJB : for kind information.
2. Vice Chairman, DJB : -do-
3. Members of the Board : -do-
4. Member (A)/ Member (F)/ Member (WS)/ Member (Dr.): for kind information.
5. All Chief Engineers
6. Director (F&A)/ Director (A&P)/ Secretary, DJB
7. All SEs(Maintenance)/ All EEs (W/S/R)
8. All ACs/All AOs
9. All ZRO are directed to take necessary action.
10. EE (EDP) : for uploading on DJB Website.
11. Director (PR)/ AC (PR)/ AO (PR) : to issue frequent press release in leading news papers of Delhi edition.
12. Project Director, M/s Wipro
13. Guard File

CE (GW)

**MOST URGENT
COURT MATTER**

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE SE (C)-8
'A' BUILDING, STAFF QUARTERS
KAROL BAGH, NEW DELHI-110005

T. S.
अनुसूचित
अभियंता

No.DJB/SE (C)-8/2025/ 30 to 35

Dated: 20/01/2025

Subject: To disconnect the water connection for installing non-functional Rain Water Harvesting on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

In the above matter, this office has conducted the survey of all 176 CGHS societies and reports from DTQC were got analysed and found that F-Caliform was found in 115 Nos. of Societies and RWH was non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting System in 119 (115+4) is non-functional.

In view of above, you are requested to disconnect the water connection as per provision 3(iii) mentioned in Instructional order dated 17.09.2019 from the office of Director (Revenue) (Copy attached) as per list enclosed and submit the ATR well in time so that the compliance report be submitted in the above matter before NGT. NDOH in the above matter is 28.03.2025.

This may be taken on **TOP PRIORITY**.

This issues with the approval of Competent Authority.

Encl: As above

CE (South)/ SE (M)-9

sd/-
SE(C)-8

Copy to:

- | | |
|--------------|-------------------------|
| 1. PS to CEO | : for kind information. |
| 2. CE N(W) | : -do- |
| 3. CE (GW) | : -do- |
| 4. BE(RWH)-1 | : to pursue |
| 5. O/o | |

20/01/25
H.K. Chandra (C)-8
SE (C)-8

THROUGH E-MAIL
URGENT COURT MATTER
REMINDER-1



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-I
KAROL BAGH, NEW DELHI-110005



No.DJB/EE(RWH)-I/2025/136

Dated: 12/3/25

Subject: Subject: To disconnect the water connection for installing non-functional Rain Water Harvesting on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: Letter No. DJB/SE(C)-8/2025/30 & 31 dated 20.01.2025

May please find the referenced letter along with the list enclosed in the above matter wherein it was requested to submit the Action Taken Report with respect to disconnect the water connection as per provision 3(iii) mentioned in Instructional order dated 17.09.2019 from the office of Director (Revenue) on the defaulting Co-operative Group Housing Societies in Dwarka as per list already sent. But till date, no ATR has been submitted to the office of SE (C)-8.

As this a court matter before Hon'ble NGT, I have been directed to request you to provide the Action Taken Report by tomorrow i.e. 13.03.2025 so that the compliance report be approved by the competent authority and be submitted to Hon'ble NGT before 20.03.2025. The copy of the letter is enclosed for ready reference. NDOH in the above matter is 28.03.2025.

This may be taken on TOP PRIORITY.

Encl: As above

CE (South)/SE (C)-9

Sd-
EE (RWH)-I

Copy to:

- | | |
|--------------|-------------------------|
| 1. PS to CEO | : for kind information. |
| 2. CE N(W) | : -do- |
| 3. CE (GW) | : -do- |
| 4. SE (C)-8 | : -do- |
| 5. AE (RWH) | : to pursue |
| 6. Case file | |
| 7. O/c | |

EE (RWH)-I

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2219

Dated :- 15-03-25

To,

Sansar Apartments CGHS Ltd.

Plot No -6, Sec.7, Dwarka,

Delhi-75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and R WI-Is where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

[Signature]
 for Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eeswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2355

Dated :- 18-3-25

To,

Harsukh CGHS Ltd.

Plot No-4, Sec-7, Dwarka,

New Delhi-75

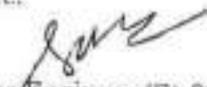
Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that *E-Coliform* was found in 15 Nos. of Societies and RWHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB. so that the compliance reports may be submitted in the above matter before Hon'ble NCT. NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2358

Dated :- 18-3-25

Srihartha Kunj CGHS Ltd.
 Plot No-17, Sec-07, Dwarka.
 New Delhi-75.

Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that P-Caliform was found in 115 Nos. of Societies and R WHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (ii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DDB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

hw Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2352

Dated :- 14-3-25

To,

Khattar CGHS Ltd.

Plot No-sc. Sec-7, Dwarka

New Delhi -75

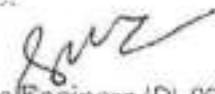
Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB. so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2354

Dated : 18-3-25

To,
 The SB Youth CHGS Ltd
 Plot No-6B, Sec.2, Dwarka, New Delhi-75

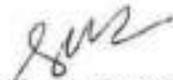
Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CHGS societies and reports from DTQC were got analysed and found that F-Coliform was found in 1 15 Nos. of Societies and R WI-Is where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eeswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2333

Dated :- 15-3-25

To,

Mahalaxmi Apartment

Plot NO-4, Sector -2, Dwarka,

New Delhi-75

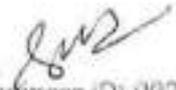
Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 1.15 Nos. of Societies and RWI-Is where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2334

Dated :- 18-3-25

To,
 Mandakini CGHS Ltd.
 Mandakini Apartment
 Plot No-3C, Sec-2, Dwarka Ph-I
 New Delhi-75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir, (Revenue) DJB. so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rainwater harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2331

Dated :- 28-3-25

To,

Ashadeep CGHS Ltd.

(Ashadeep Apartments).

Plot No-3B, Sector-02 Dwarka

New Delhi-75

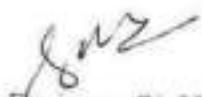
Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein this office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and R WHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (ii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2349

Dated :- 18-3-25

To,
 The Delhi Transporter
 (Joy Apartments) CGHS Ltd.,
 Plot Sec-2, Ph-I, Dwarka,
 New Delhi-75

Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD, & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 4 15 Nos. of Societies and R WHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08, to disconnect the water connection as per provision 3 (ii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

[Signature]
 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eeswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2350

Dated :- 18-3-25

To,

The Bhagwan Shree Gomeshwar Ji
 (Anmol Appartment CGHS Ltd.,
 Plot No-3A, Sec-2, Dwarka, Ph-1,
 New Delhi-75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ora.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs where non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2348

Dated :- 18-3-25

To,
 Pragya CGHS Ltd., Plot No-I B,
 Sec-2, Dwarka, New Delhi-75

Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (ii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT. NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eeswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2345

Dated :- 18-3-25

To,
 Sargodha Apartments,
 Plot NO-13,
 New Delhi-75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 1 15 Nos. of Societies and R WI-Is were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2343

Dated :- 15-2-25

To,
 Evergreen CGHS . Pio: No-9,
 Sec-7, Dwarka
 New Delhi-75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as "Maheesh Chandra Saxena vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/3. /Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and R WI-ls were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/2341

Dated :- 18-3-25

To,
 The Young Aheria CGHS Ltd.,
 Plot No.02, Sec.07, Dwarka
 New Delhi - 110075

Subject: Notice for disconnection of water supply due to non-functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

[Signature]
 For Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"
 No DJB/EE(D)-092/2024-25/ 2344 Dated: 18-3-25

To,
 Sri Agarsain Apartment CGHS Ltd.,
 Plot No-10, S-7, Dwarka,
 New Delhi-75

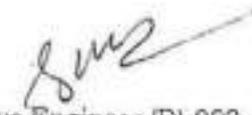
Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and R WI-Is were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- ecswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2342

Dated :- 18-3-25

To,

The Residency.

St Ann's CGHS Ltd

Plot No-8A. sw7, Dwarka.

New Delhi -75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 1 15 Nos. of Societies and R WI-Is were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

for Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eeswljanakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2346

Dated :- 18-3-25

To,
 Dwarka CGHS Ltd.
 Plot No. 21 Sec-7, Dwarka,
 New Delhi -75

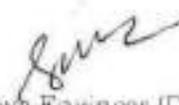
Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A.04/2023 titled as 'Mahesh Chandra Saxena vs Chief Secretary, GNCTD &Ors.'

Reference: - DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and R WI-Is were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 Executive Engineer (D)-092



OFFICE OF THE EXECUTIVE ENG. (D)-092
 DELHI JAL BOARD GOVT OF N.C.T OF DELHI
 OVER HEAD TANK OPPOSITE BHARTI COLLEGE
 JANAK PURI NEW DELHI

EMAIL:- eesw1janakpuri@gmail.com Ph. 25547658

"STOP CORONA WEAR MASK FOLLOW PHYSICAL DISTANCING MAINTAIN HAND HYGIENE"

No DJB/EE(D)-092/2024-25/ 2347

Dated :- 18-3-25

To,
 The Shree Krishna CGHS Ltd
 Plot No-23, Sec-7, Dwarka,
 New Delhi -75

Subject: Notice for disconnection of water supply due to non- functional rain water harvesting in the matter Of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena vs Chief Secretary, GNCTD & Ors."

Reference:- DJB/SE(C)-08/2025/31/Dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHSs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rainwater Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

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 Executive Engineer (D)-092

OFFICE OF THE EXECUTIVE ENGINEER(D) 092
 DELHI JAL BOARD, NCT OF DELHI
 OHT JANAKPURI, OPP. BHARTI COLLEGE
 E-mail: eeswtjanakpuri@gmail.com

NO. DJB/EE (D)-092/2024-25/ 36

Date: 17-03-24

cc:

Gayatri CGHS Ltd
 Plot no. -9 Sec.9,
 Dwarka, New Delhi-78

Disconnection Notice

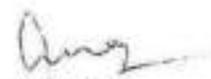
Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

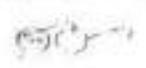
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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 EE (D)-092




	OFFICE OF THE EXECUTIVE ENGINEER(D) 092 DELHI JAL BOARD: NCT OF DELHI OHT JANAKPURI, OPP. BHARTI COLLEGE E-mail: eesw1janakpuri@gmail.com	
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NO.DJB/EE (D)-092/2024-25/ 35

Date: 17-08-25

To,
 Mount Everest CGHS Ltd.,
 Plot No.17, Sec.9,
 Dwarka, New Delhi-110075

Disconnection Notice

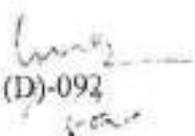
Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 EE (D)-092

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	OFFICE OF THE EXECUTIVE ENGINEER(D) 092 DELHI JAL BOARD, NCT OF DELHI OHT JANAKPURI, OPP. BHARTI COLLEGE E-mail: eesw1janakpuri@gmail.com	
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NO.DJB/EE (D)-092/2024-25/ 33

Date: 17-03-25

To,
 Sun View Apartment
 Plot no. -10B Sec.9,
 Dwarka, New Delhi-78

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (D)-092

	<p align="center">OFFICE OF THE EXECUTIVE ENGINEER(D) 092 DELHI JAL BOARD; NCT OF DELHI OHT JANAKPURI, OPP. BHARTI COLLEGE E-mail: eesw1janakpuri@gmail.com</p>	
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NO.DJB/EE (D)-092/2024-25/ 37

Date: 17-03-24

To,
 K. K. CGHS, Bhriagu CGHS Ltd
 Plot no. -4 Sec.9,
 Dwarka, New Delhi-78

Disconnection Notice

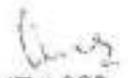
Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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	<p align="center">OFFICE OF THE EXECUTIVE ENGINEER(D) 092 DELHI JAL BOARD: NCT OF DELHI OHT JANAKPURI, OPP. BHARTI COLLEGE E-mail: eeswljanakpuri@gmail.com</p>	
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NO.DJB/EE (D)-09L/2024-25/ 38

Date: 17-03-25

To.
 Shree Radha CGHS Ltd
 Plot no. -3 Sec.9,
 Dwarka, New Delhi-78

Disconnection Notice

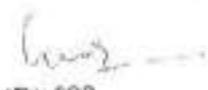
Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


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	71 OFFICE OF THE EXECUTIVE ENGINEER(D) 092 DELHI JAL BOARD: NCT OF DELHI OHT JANAKPURI, OPP. BHARTI COLLEGE E-mail: eesw1janakpuri@gmail.com	
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NO.DJB/EE (D)-092/2024-25/ 39

Date: 17-03-23

To,
 Royal Residency CGHS Ltd
 Plot no. -5 Sec.9,
 Dwarka, New Delhi-78

Disconnection Notice

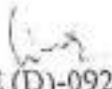
Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.


 EE (D)-092
 Date:

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	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1269

Date: 18/02/2025

To,

Godrej CGHS Ltd.,
Plot No-14, Sec-10, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I

Delhi Jal Board

Diary No. 261

Date 20/2/25

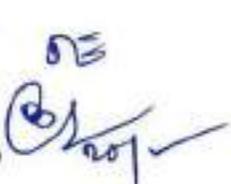
Sd/-

(Satish Kumar)

EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.


(Satish Kumar)
EE (D)-091

	73 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1276

Date: 18/02/2025

(SA)
To,
Shahjahanabad CGHS,
Plot No-1, Sect-II, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 262
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

on 18/02/25
(Signature)
20/2

(Signature)
(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1283

Date: 18/02/2025

55 To,
Heritage Apartments,
Plot No.-10, Sector 11
Dwarka, New Dehli-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 263
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
20/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1290

Date: 18/02/2025

To,
56 Rama Apartments
(Dr. RMLH & NHE CGHS),
Plot No-2, Sec-11, Dwarka,
New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 264
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Rajharsh B
@ 21/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1297

Date: 18/02/2025

To,
 57 Appu Enclave, Plot No-3D,
 Sec-11, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 265
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh Raptan-02
 (8)
 27/2

(Satish Kumar)
 EE (D)-091

	77 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1304

Date: 18/02/2025

To,
 59 M.K Residency,
 Plot No-8B, Sec-11, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

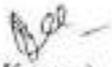
EE (RWH)-I
 Delhi Jal Board
 Diary No. 266
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
- ~~3. EE (RWH) -do-~~
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

on Request
 @ 20/2/25


 (Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1311

Date: 18/02/2025

To,
59 Raman Vihar CGHS Ltd.,
Plot No-5A, Sec-11, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 267
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh Raghav
(B) [Signature]

(Satish Kumar)
EE (D)-091

	79 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1318

Date: 18/02/2025

To,
Gokul Apni CGHS Ltd.,
Plot No-5B, Sec-11, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 268
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav 08
Bhargava

(Satish Kumar)
EE (D)-091

	80 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1325

Date: 18/02/25

To,
 61 Pragati Apartments,
 Plot No-5C, Sec-11, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 269
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh. Raghav
 @

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1332

Date: 18/02/25

To,
62 The Sri Durga, CGHS Ltd.,
Plot No-6A, Sec-11, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)
Delhi Jal Board
Diary No. 270
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav 05
(Signature)

(Signature)
(Satish Kumar)
EE (D)-091

	82 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1335-C

Date: 18/2/25

To,
63 The New Arohi CGHS Ltd.
Plot No-13, Sec-12, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 27
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-1 to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
@kop

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1340

Date: 18/02/25

64 To,
Abhiyan CGHS Ltd.,
Plot No-15, Sec-12, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 272
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
- ~~3. EE(RWH) -do-~~
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

st Raphael DE
(Signature)

(Signature)
(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1347

Date: 18/2/25

To,
 6.5 The New Rajput CGHS Ltd.,
 Plot No-23, Sec-12, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
 Delhi Jal Board
 Diary No. 273
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-1 to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh Rafter 03
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 20/2


 (Satish Kumar)
 EE (D)-091

	85 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1361

Date: 19/03/25

To,
67 Classic Apartments,
Bairwa Bharti CGHS Ltd.
Plot No-24, Sec-12, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
Delhi Jal Board
Diary No. 1361/275
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE(RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh Rafter DE
(Signature)

(Satish Kumar)
EE (D)-091

	86 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 137-5

Date: 18/02/25

To,
 69 The Anjuman CGHS Ltd.,
 Plot No-20, Sec-12, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 277
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
 (B)
 27/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1382

Date: 18/02/25

To,
 7c Kanaka Durga CGHS Ltd.,
 Plot No-26, Sec-12, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I

Delhi Jal Board

Diary No. 278

Date 20/2/25

Sd/-

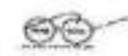
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
 @2
 20/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1389

Date: 18/02/25

To,
 Vimal CGHS,
 Plot No-3, Sec-12,
 Dwarka, New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
 Delhi Jal Board
 Date No. 279
 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

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2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
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6. EE's copy.
7. O/c.

Sh. Rajhar Singh
 20/2/25

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1396

Date: 18/02/25

To,
 72 National CGHS Ltd.,
 Plot No-4, Sec-3, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-I
 Delhi Jal Board
 Diary No. 280
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

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3. EE (RWH) -do-
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6. EE's copy.
7. O/c.

Sh. Raghav OB
 @ 20/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1403

Date: 18/02/25

To,
7.8 The Nava Kairali CGHS Ltd.,
Plot No-10, Sec-3, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWHS)-1
Delhi Jal Board
Diary No. 281
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

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2. SE (C)-8 -do-
3. EE (RWHS) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
By
20/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1410

Date: 18/02/25

To,
 74 Majestic Apartments (Chinar CGHS Ltd.),
 Plot No-3, Sec-18A, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-1
 Delhi Jal Board
 Diary No. 282
 Date 20/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

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3. EE (RWH) -do-
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6. EE's copy.
7. O/c.

Sh. Raghav DE
 @ 2/25

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1417

Date: 18/02/25

To,
 75 Samrat Ashoka,
 Plot No-6, Sec-18A,
 Dwarka, New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-I
 Delhi Jal Board

Sd/-
 (Satish Kumar)
 EE (D)-091

Diary No. 283
 Date 20/2/25

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2. SE (C)-8 -do-
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6. EE's copy.
7. O/c.

Sh. Raghav R
 (Signature)

(Signature)
 (Satish Kumar)
 EE (D)-091

NO.DJB/EE (D)-091/2024-25/ 1424

Date: 18/02/25

76 To,
Kauna Vihar, Plot No-9,
Sec-18A, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

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Sd/-
(Satish Kumar)
EE (D)-091

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Sh Raghav
2/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 284
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1431

Date: 18/02/25

To,
77 Hare Krishna Valley,
Plot Noo-10, Sec-18A, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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(Satish Kumar)
EE (D)-091

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Sh. Raghav
Copy
27/2

EE (RWH)-I
Delhi Jal Board
Diary No. 285
Date 20/2/25

(Satish Kumar)
EE (D)-091

	95 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1438

Date: 18/02/25

To,
 18 Janak Residency,
 Plot No-12, Sec-18A,
 Dwarka, New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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7. O/c.

sh Raghav
 @/27/25

EE (RWH)-1
 Delhi Jal Board
 Diary No. 286
 Date 20/2/25


 (Satish Kumar)
 EE (D)-091

	96 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1445

Date: 18/02/25

To,
 79 The Manokamna CGHS Ltd.,
 Plot No-16, Sec-18A, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

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7. O/c.

Sh. Raghav NS
 @g
 29/2

EE (RWH)-I
 Delhi Jal Board
 Diary No. 287
 Date 20/2/25


 (Satish Kumar)
 EE (D)-091

	97 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1452

Date: 18/02/25

To,
Batukji CGHS Ltd.,
Plot No-5B, Sec-3, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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EE (D)-091

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7. O/c.

sh Rayharoe
@ 2/25

EE (RWH)-I
Delhi Jal Board
Entry No. 288
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1459

Date: 20/02/25

To, 81
Jaypee CGHS Ltd.,
Plot No-2, Sec-22, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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(Satish Kumar)
EE (D)-091

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6. EE's copy.
7. O/c.

Sh. Raghav

(Signature)

EE (RWH)-I
Delhi Jal Board
Diary No. 289
Date 20/2/25 (Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
-----------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------

NO.DJB/EE (D)-091/2024-25/ 14 6 6

Date: 18/02/25

To,
 Nav Sansad Vihar CGHS Ltd.,
 Plot No-4, Sec-22, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

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Sl. Raghav
 Chopra

EE (RWH)-I
 Delhi Jal Board
 Entry No. 290 (Satish Kumar)
 Date 20/2/25 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1473

Date: 18/02/25

To,
DGCS CGHS Ltd.,
Plot No-6, Sec-22, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghavendra
@2025

EE (RWH)-I
Delhi Jal Board
Copy No. 291
Date 20/2/25
(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1480

Date: 18/02/25

To,
Aero View Weights,
Plot No-3B, Sec-22, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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7. O/c.

Sh. Raghav OE
20/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 292
Date 20/2/25 (Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1487

Date: 18/02/25

To,
8.5 New Millaneum Apartments,
(Rao CGHS Ltd.) Plot No-2,
Sec-23, Dwarka, New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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EE (D)-091

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7. O/e.

sk Royhan 03
09/2
20/2

EE (RWH)-1
Delhi Jal Board
Diary No. 293
Date 20/2/25 (Satish Kumar)
EE (D)-091

	103 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1494

Date: 18/02/25

To,
IFCI CGHS Ltd. Plot No-4,
Sec-23, Dwarka,
New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

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6. EE's copy.
7. O/c.

sh Rayhan
20/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 294
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 150/

Date: 18/02/25

To,
 Vishwas Nagar EPP CGHS Ltd.,
 Plot No-6A, Sec-23, Dwarka,
 New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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6. EE's copy.
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sh Rayhards
 @

EE (RWH)-I
Delhi Jal Board
 Diary No. 295
 Date 20/2/25

(Satish Kumar)
 EE (D)-091

	105 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1508

Date: 18/02/25

To,
Shubham Apartments (NPCC)CGHS Ltd.,
Plot No-13, Sec-22, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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(Satish Kumar)
EE (D)-091

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5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav Das
@ 29/2

EE (RWH)-I
Delhi Jal Board
Diary No. 296
Date 20/2/25

(Satish Kumar)
EE (D)-091

	106 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1515

Date: 18/02/25

To, 81
Delhi Apartments CGHS Ltd.,
Plot No-15C, Sec-22, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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6. EE's copy.
7. O/c.

Shr. Rayhan
(B)
29/2

EE (RWH)-I
Delhi Jal Board
Entry No. 297
Date 20/2/25

Sd/-
(Satish Kumar)
EE (D)-091

	107 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1522

Date: 18/02/25

To,
9 Bank Vihar Apartments,
Plot No-16, Sec-22, Dwarka,
Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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Shr. Raghav DS
@ 20/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 298
Date 20/2/25

(Satish Kumar)
EE (D)-091

	108 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1529

Date: 18/2/25

To,
91 Shri Sanmati CGHS Ltd.,
Plot No-1, Sec-19B, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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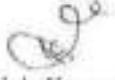
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Sh. Raghav
@B/20/25

EE (RWH)-I
Delhi Jal Board
Diary No. 299
Date 20/2/25


(Satish Kumar)
EE (D)-091

	109 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1536

Date: 18/02/2025

To,
 (12) Sheetal Vihar CGHS Ltd.,
 Plot No-10, Sec-23, Dwarka,
 New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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7. O/c.

sh. Raghav DE
 (18)
 20/2

EE (RWH)-I
 Delhi Jal Board
 Diary No. 200
 Date 20/2/25

(Satish Kumar)
 EE (D)-091

	110 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1543

Date: 18/02/2025

To,
93 Manisha Towers, Plot No-7B,
Sec-23, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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20/2

EE (RWH)-I
Delhi Jal Board
Diary No. 301
Date 20/2/25

(Satish Kumar)
EE (D)-091

	111 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1550

Date: 16/02/2025

To, 94
Chopra Apartments, Plot No-8,
Sec-23, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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Sh. Raghav
@ 20/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 202
Date 20/2/25

(Satish Kumar)
EE (D)-091

	112 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1557

Date: 18/02/25

To,
1.5 Dwarka Dham Apartments,
Mahajan Shree CHGS Ltd.,
Plot No-13, Sec-23, Dwarka,
New Delhi-110077

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

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7. O/c.

sh. Raghav OC
@2
20/2

EE (RWH)-1
Delhi Jal Board
Diary No. 303
Date 20/2/25

(Satish Kumar)
EE (D)-091

	113 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1.504

Date: 18/02/25

To, 96
Nishat Apartments,
Plot No-5, Sec-19B, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
(B)
20/2

EE (RWH)-I
Delhi Jal Board
Diary No. 304
Date 20/2/25 (Satish Kumar)
EE (D)-091

	114 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 157

Date: 18/02/25

To,
97- Bhagwati CGHS Ltd.,
Plot No-8, Sec-19B, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav De
@ 27/2

EE (RWH)-I
Delhi Jal Board
Distt No. 305
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1578

Date: 18/2/25

To,
 103 Mahabhadrakali CGHS,
 Plot No-6, Sec-13, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav De
 20/2/25

EE (RWH)-I
 Delhi Jal Board
 File No. 306
 Date 20/2/25

(Satish Kumar)
 EE (D)-091

	<p>104</p> <p>116</p> <p>OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075</p>	
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NO.DJB/EE (D)-091/2024-25/ 1585

Date: 18/02/2025

To,
White Rose CGHS Ltd.,
Plot No-7, Sec-13, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
(8)
2/2

EE (RWH)-I
Delhi Jal Board
Entry No. 307
Date 20/2/25

(Satish Kumar)
EE (D)-091

	117 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1592

Date: 18/02/25

To,
1-5 Swarup Sadan CGHS Ltd.,
Plot No-4, Sec-13, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh-Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
20/2/25

EE (RWH)-I
Delhi Jal Board
Diary No. 208
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1599

Date: 18/02/25

108

To,
Daffodils Apartments,
Plot No-36, Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sl. Rayharde
@
27/2

EE (RWH)-I
Delhi Jal Board
Diary No. 309
Date 20/2/25

(Satish Kumar)
EE (D)-091

	119 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1606

Date: 18/2/25

To,
Shree Balaji CGHS,
Plot No-37, Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh Raghavdas
@2/25

EE (RWH)-I
Delhi Jal Board
File No. 310
Date 20/2/25

(Satish Kumar)
EE (D)-091

	120 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1613

Date: 18/2/25

To,
Ispatika Apartment,
Plot No.29, Sec-4, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
(B)
27/2

EE (RWH)-I
Delhi Jal Board
Copy No. 31
Date 20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 16 20

Date: 18/2/25

To,
RD Apartment,
Plot No-20, Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh. Raghav De
@ 20/2/25

EE (RWH)-I
Delhi Jal Board
No. 312
20/2/25

(Satish Kumar)
EE (D)-091

	122 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO. DJB/EE (D)-091/2024-25/ 1627

Date: 18/02/25

To,
Shri Ganinath CGHS Ltd.
Plot -1, Sec-5, Dwarka
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh Raghav 08
@g
20/2

EE (RWH)-I
Delhi Jal Board
No. 313
20/2/25

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO. DJB/EE (D)-091/2024-25/

1634

Date: 18/2/25

To,
The Saptaparni CGHS Ltd.,
Plot No-4, Sec-19B, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

St. Kaphar de
@
20/2

EE (RWH) I
Delhi Jal Board
Dary No. 314
Date 20/2/25

(Satish Kumar)
EE (D)-091

	124 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1641

Date: 18/02/25

To,
 Lord CGHS Ltd.,
 Plot No-7, Sec-19B, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
 (B)
 20/2

EE (RWH)-I
 Delhi Jal Board
 Entry No. 315
 Date 20/2/25

(Satish Kumar)
 EE (D)-091



OFFICE OF THE EXECUTIVE ENGINEER (D)-091
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075



NO.DJB/EE (D)-091/2024-25/ 1056

Date: 10/02/2025

To,
Prabha Apartment, Plot No.
29B, Sec-13, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of C.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Ch. Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DIQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
Delhi Jal Board
Diary No. 214
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE (D)-091 for kind information pl.
2. Chief Engineer -091
3. EE (RWH) -091
4. A.S. to pursue
5. JRO (SW)-1 to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. CC

Sr. Asstt. JE
@ 19/2/25

(Satish Kumar)
EE (D)-091

	126 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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No. DJB/EE(D)-091/2024-25/1063

Dated - 14/02/2025

To,
 Rohit Apartment,
 Plot No. 30, Sec-10, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GND & Ors."

Reference: - EJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C) -8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 11 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-8 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
 Diary No. 215
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. EE (D)-09 for kind information pl.
2. SE (C) -8 -do-
3. EE (RWH) -do-
4. AFD to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. DJB's copy.
7. etc.

JE 


 (Satish Kumar)
 EE (D)-091

	127 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1070

Date: 14/02/2025

To,
 Diesel Based CGHS Ltd.,
 Plot No-26, Sec-10, Laxmi Nagar,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 107/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instruction of order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 216
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. EE(C)-09 for kind information pl.
2. SE (C)-8 -cc-
3. EE (RWH) -cc-
4. AF to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O's




 (Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1077

Date: 14/02/2025

To,
The Shivlok CGHS Ltd.,
Plot No-6, Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O. A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Comr. Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-8 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 217
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:-

1. SE (C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.




(Satish Kumar)
EE (D)-091

	129 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1284

Date: 19/02/2025

To,
Pushpanjali Apartment,
Plot No. 10, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 218
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.




(Satish Kumar)
EE (D)-091

	130 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1091

Date: 14/02/2025

To,
 Guru Apartments,
 Plot No-2, Sec-6,
 Dwarka, New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 219
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE(C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O.A.

19/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1098

Date: 14/02/2025

To,
New Jyoti CGHS Ltd.,
Plot No. 27, Sec-4, Dwarka,
New Delhi-78

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chie. Secretary, GNCTD & Ors.".

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
Delhi Jal Board
Diary No. 220
Date 14/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O's.

02 (8)
19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1105

Date: 19/02/2025

To,
Vrindavan Apartments
Plot No-1, Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 221
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. ~~EE (RWH) -do-~~
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

O/c 19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1112

Date: 14/02/2025

To,
 Antriks- Apartments (DDA Employees CGHS Ltd),
 Plot No. 26, Sec-4, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCID & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-1
Delhi Jal Board
 Diary No. 222
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

SE (B) 19/2


 (Satish Kumar)
 EE (D)-091

	134 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1119

Date: 14/02/2025

To,
IES Apartments CGHS Ltd.,
Plot N. 9, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 223
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

SE (C) 19/2

(Satish Kumar)
EE (D)-091

	135 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1126

Date: 14/09/2025

To,
Saheta CGHS Ltd.,
Plot No. 30, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 221
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

02 (B) 19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1133

Date: 14/02/25

To,
 Jai Mata Kalyani Apartments,
 Plot No-31, Sec-4, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 225
 Date 14/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

JE (S) 19/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 114 0

Date: 14/02/2025

To,
Bank Apartment,
The Bank Niwas CHGS Ltd.,
Plot No. 22, Sec-4, Dwarka,

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 226
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

02
19/2

(Satish Kumar)
EE (D)-091

	138 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1147

Date: 14/02/2025

To,
Dharam CGHS Ltd.,
Plot No.18, Sec.18A, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 227
Date 14/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

OE 08/19/2


(Satish Kumar)
EE (D)-091

	139 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1154

Date: 19/02/2025

To,
 Belur Heights, Plot No.01,
 Sec.18A, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

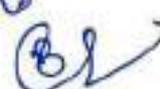
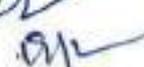
Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
 Disty No. 228
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

on paper as




 (Satish Kumar)
 EE (D)-091



OFFICE OF THE EXECUTIVE ENGINEER (D)-091
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075



NO.DJB/EE (D)-091/2024-25/ 1180

Date: 14/02/2025

To,
The Kunj Vihar CGHS Ltd,
Plot NO.19, Sec.12, Dwarka,
New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 229
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Lapharoti
B2

Sd/-
(Satish Kumar)
EE (D)-091



NO.DJB/EE (D)-091/2024-25/ 1167

Date: 14/02/2025

To,
 Chitrakoot Dham, Plot No.02,
 Sec.19, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

Delhi Jal Board
 Diary No. 230
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

in Kapoor 08
 19/2

(Satish Kumar)
 EE (D)-091

	142 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1174

Date: 14/02/2025

To,
Shiv Shakti CGHS Ltd.,
Plot No.10, Sec.10, Dwarka,
New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 231
Date 14/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

En. Raghav
19/2/25

(Signature)
(Satish Kumar)
EE (D)-091

	143 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 118]

Date: 14/02/2025

To,
Chandanwari CGHS Ltd.,
Plot No.08, Sec.10, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 232
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sd/ Ramesh
19/2

Sd/
(Satish Kumar)
EE (D)-091

	144 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1188

Date: 14/02/25

To,
H.M.M. Employees
CGHS Ltd., Plot No.06,
Sec.10, Dwarka, New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 233
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Su Raghav
19/2

Su
(Satish Kumar)
EE (D)-091

	145 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1195

Date: 14/02/2025

To,
Amba CGHS Ltd.,
Plot No.05, Sec.10,
Dwarka, New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 239
Date 14/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh Raghav
19/2


(Satish Kumar)
EE (D)-091

	146 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD, NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/1202

Date: 14/02/2025

To,
 South Delhi Apartments,
 Plot No-8, Sec-4, Dwarka
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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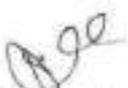
EE (RWH)-I
 Delhi Jal Board
 Diary No. 235
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav DE
 (B) 19/2


 (Satish Kumar)
 EE (D)-091



OFFICE OF THE EXECUTIVE ENGINEER (D)-091
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075



NO.DJB/EE (D)-091/2024-25/ | 257

Date: 14/03/2025

To,
Din Apartments, Plot No. 7,
Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-1
Delhi Jal Board
Diary No. 236
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-1 to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Rajhar DE
19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1216

Date: 14/02/2025

To,
Aakriti Apartments (Civil Supplies CGHS Ltd.)
Plot No. 6, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-I
Delhi Jal Board
Diary No. 232
Date 14/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
(B)
19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/223

Date: 14/02/2025

To,
Patel CGHS Ltd.,
Umiya Saoan, Plot No. 4,
Sec-4, Dwarka, New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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EE (RWH)-I
Delhi Jal Board
Diary No. 238
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE(RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/e.

Sh Raghav AE
(Signature)
19/2

(Signature)
(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
-----------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------

No. DJB/EE(D)-091/2024-25/1230 Date: 14/02/2025

To,
Anamika Apartments,
Plot No-25B, Sec-4, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 239
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav
@
19/2

(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
-----------------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------

NO.DJB/EE (D)-091/2024-25/1237

Date: 14/02/2025

To,
Panchsheel Apartments CGHS Ltd.,
Plot No. 24, Sec-4, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 240
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raghav OB
@
19/2

(Satish Kumar)
EE (D)-091
Date:

NO.DJB/EE (D)-091/2024-25/

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1244

Date: 14/02/2025

To,
 Ratnakar Apartments
 (The Ratnakar CGHS Ltd.)
 Plot No.21, Sec-4, Dwarka,
 New Delhi -110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 241
 Date 14/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

M. Raghavae
 (Satish Kumar)
 EE (D)-091

	153 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 971

Date: 14/02/2025

To,
 Krishna Apartment,
 Plot No.13, Sec.9, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 242
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh. Kapthar
 (B)
 19/2

SES
 (Satish Kumar)
 EE (D)-091

 <p>OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075</p>	
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NO DJB/EE (D)-091/2024-25/ 979

Date: 14/02/2025

To,
Vinsyal CGHS Ltd.
Plot No-36, Sec-10, Dwarka,
New Delhi-6

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 145/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GND & Ors."

Reference: - IOE(S)(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 113 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-8 to disconnect the water connection as per provision 3 (iii) mentioned in instruction order dated 17.09.2019 from the office of Dir. (Revenue) DIB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

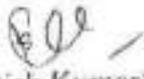
EE (RWH)-I
Delhi Jal Board
Diary No. 243
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

- 1. IOE(S)-09 for kind information pl.
- 2. SE (C)-8 -cc-
- 3. EE(RWH) -cc-
- 4. AF to pursue
- 5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
- 6. FF's copy
- 7. etc

Sh. Rajkumar
(8)
19/2


(Satish Kumar)
EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA W/P, DWARKA, NEW DELHI-110075	
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NO.DJE/EE(D)-091/2024-25/ 986

Date: 14/02/25

To,
 Bareda House, NRGE CGHS Ltd.,
 Plot No-40A, Sec-10, Dwarka,
 New Delhi-75

Disconnection Notice

Subject - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNC (D & Ors)".

Reference - DJE/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DDOs were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further, in view of above a request has been received from above mentioned office of SE(C)-8 to disconnect the water connection as per provision 3 (iii) mentioned in instructions order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

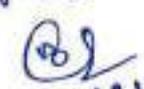
Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
 Diary No. 244
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. For info for info information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. G/O

Sh. Raghav DE

 19/2

(Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1000

Date: 14/02/2025

To,
 New Ashiana Apartment,
 Plot No.10, Sec.06,
 Dwarka, New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 246
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Raptaraj
 (B)
 19/2

Sd/-
 (Satish Kumar)
 EE (D)-091

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1007

Date: 14/02/2025

To,
 Engineers Apartments (Consulting Engineers CGHS),
 Plot No-11, Sec-18A,
 Dwarka, New Delhi-78

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 113 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (113+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-8 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 217
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE (D)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c

Sh. Aggarwal

 19/2

(Satish Kumar)
 EE (D)-091

	158 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1014

Date: 19/02/2025

To,
Anusandhan CGHS Ltd.,
Plot No., Sec-6, Dwarka,
New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Ch. Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 117 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 248
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE(C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. ESO copy.
7. O/s

St. Rajaraj
19/2

(Satish Kumar)
EE (D)-091

	159 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1021

Date: 14/02/2025

To,
 Grab Mantralaya Employees CGHS Ltd.
 Plot No-28, Sec-6, Dwarka,
 New Delhi-75

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GND & Ors.",

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWHS)-I
 Delhi Jal Board
 Diary No. 249
 Date 19/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE(C)-08 -do-
3. EE (RWHS) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c

Sh. Rajharsh



 (Satish Kumar)
 EE (D)-091

NO.DJB/EE (D)-091/2024-25/ 1028

Date: 14/02/2025

To,
 Param Pomeet CGHS Ltd.,
 Plot No-27, Sec-6, Dwarka,
 New Delhi-110075

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O. A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs. C.A. Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHs of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHs were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

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Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 250
 Date 14/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-08 for kind information pl.
2. SE(C)-2 -do-
3. EE (RWH) -do-
4. AE-1 to pursue
5. ZRO (SW)-1 to take action as per IO of DOR dated 17.09.2019
6. File's copy.
7. O/c

sh. Raghav



 (Satish Kumar)
 EE (D)-091
 Date:

	OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1035

Date: 14/02/2025

To,
 Sanghamitra Apartments,
 Plot No-20, Sec-4, Dwarka,
 New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

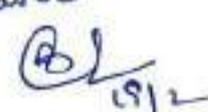
Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
 Delhi Jal Board
 Diary No. 251
 Date 14/2/25

Sd/-
 (Satish Kumar)
 EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE(RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

sh. Rajharob

 19/2


 (Satish Kumar)
 EE (D)-091

	162 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1042

Date: 14/02/2025

To,
Aishvarayam ECIL CGHS Ltd.,
Plot No. 17, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non- functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.".

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 252
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Rajharde
19/2

(Satish Kumar)
EE (D)-091

	163 OFFICE OF THE EXECUTIVE ENGINEER (D)-091 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075	
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NO.DJB/EE (D)-091/2024-25/ 1049

Date: 14/02/2025

To,
United Apartment,
Plot No. 34, Sec-4, Dwarka,
New Delhi-110078

Disconnection Notice

Subject: - Notice for disconnection of water supply due to non-functional rain water harvesting in the matter of O.A. 147/2021 E.A 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors."

Reference: - DJB/SE(C)-08/2025/31 dated 20.01.2025

Kindly refer to above mentioned letter received from SE (C)-8 DJB, wherein that office has informed that they have conducted the survey of all RWHS of 176 CGHS societies and reports from DTQC were got analysed and found that F-Coliform was found in 115 Nos. of Societies and RWHS were non-functional in 4 Nos. Societies (List Enclosed). It shows that Rain Water Harvesting Systems in 119 (115+4) are found defective and non-functional.

Further in view of above a request has been received from above mentioned office of SE(C)-08 to disconnect the water connection as per provision 3 (iii) mentioned in instructional order dated 17.09.2019 from the office of Dir. (Revenue) DJB, so that the compliance reports may be submitted in the above matter before Hon'ble NGT, NDOH is 28.03.2025.

Therefore, you are directed to make rain water harvesting system functional as per DJB norms and inform to undersigned within 15 days, failing which your water supply connection will be disconnected without any further notice.

EE (RWH)-I
Delhi Jal Board
Diary No. 253
Date 19/2/25

Sd/-
(Satish Kumar)
EE (D)-091

Copy to:

1. SE(C)-09 for kind information pl.
2. SE (C)-8 -do-
3. EE (RWH) -do-
4. AE-I to pursue
5. ZRO (SW)-I to take action as per IO of DOR dated 17.09.2019
6. EE's copy.
7. O/c.

Sh. Ragtarob
19/2

(Satish Kumar)
EE (D)-091

The representation of the Dwarka Cooperative Group Housing Societies in response to the notice issued 02.09.2024 by DJB in E.A. 04/2023 in O.A. NO. 147/201 (As per provided by the societies)

S.No.	Name and Address of society	Representation received date	Remarks on analysis of sampling report by DJB
1.	Shiv Shankar CGHS Ltd. (Park Royal Apartment), Plot No.10A, Sec.09, Dwarka, New Delhi	Vide letter dated 11.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
2.	Royal Residency CGHS Ltd., Plot No-5, Sec-9 Dwarka, New Delhi-77	Vide letter dated 11.09.2024	F-coliform found during sampling
3.	Jagran CGHS Ltd. (Jagran Apartments), Plot No-17, Sec-22, Dwarka, New Delhi-77	Vide letter dated 11.09.2024	Pit found dry, sample shall be taken during monsoon season
4.	Kanaka Durga CGHS Ltd., 1191/GH plot No. 26, Sector 12, Dwarka, New Delhi-110078	Vide letter dated 09.09.2024	F-coliform found during sampling
5.	Shree New Anamika CGHS Ltd. (Anamika Apartments), Plot No-25B, Sec-4, Dwarka, New Delhi-78	Vide letter dated 12.09.2024	F-coliform found during sampling
6.	The Great Lyallpur CGHS Ltd., Plot No. 35, Sector-10, Dwarka, Phase-1, New Delhi-110075	Vide letter dated 14.09.2024	Pit found dry, sample shall be taken during monsoon season
7.	St. Columba's CGHS Ltd. Plot No-15, Sec-7, Dwarka, New Delhi-75	Vide letter dated 15.09.2024	Pit found dry, sample shall be taken during monsoon season
8.	The Nava Kairali CGHS Ltd., Plot No. 10, Sector03, Dwarka New Delhi-110078	Vide email dated 15.09.2024	F-coliform found during sampling
9.	Diesel Shed CGHS Ltd., Plot No-26, Sec-10, Dwarka, New Delhi-75	Vide letter dated 08.09.2024	F-coliform found during sampling
10.	Ranjit Vihar-I, AWHO Complex Owner's Welfare Maintenance Society, Plot No-15, Sec-22, Dwarka, New Delhi-77	Vide letter dated 06.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
11.	Shri Ganinath CGHS Ltd. Plot -1, Sec-5,	Vide letter dated	RWHS was found non-functional during sampling

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	Dwarka New Delhi-75	09.09.2024	
12.	Manocha Vihar CGHS Ltd. (Sun View Apartment), Plot No. 10B, Sec-9, Dwarka, New Delhi-75	Vide letter dated 09.09.2024	RWHS was found non-functional during sampling
13.	Param Puneet CGHS Ltd., Plot No-27, Sec-6, Dwarka, New Delhi-75	Vide letter dated 09.09.2024	F-coliform found during sampling
14.	The United CGHS, Plot No. 34, Sector-4, Dwarka, New Delhi-110078	Vide letter dated 05.09.2024	F-coliform found during sampling
15.	The Southern CGHS Ltd. (Sri Hari Apartments), Plot No-6, Sec-12, Dwarka, Delhi-78	Vide letter dated 05.09.2024	Pit found dry, sample shall be taken during monsoon season
16.	Anant Apartment, Plot No. 25A, Sec-4, Dwarka, New Delhi-75	Vide letter dated 07.09.2024	Pit found dry, sample shall be taken during monsoon season
17.	Shree Radha CGHS Ltd., Plot No-3, Sec-9, Dwarka, New Delhi-77	Vide letter dated 12.09.2024	F-coliform found during sampling
18.	Din CGHS Ltd., Plot No. 7, Sector-4, Dwarka, Phase-1, New Delhi-110078	Vide letter dated 13.09.2024	F-coliform found during sampling
19.	IFCI CGHS Ltd. Plot No-4, Sec-23, Dwarka, New Delhi-77	Vide letter dated 12.09.2024	F-coliform found during sampling
20.	Janaksar CGHS Ltd.(Janak Residency) , Plot No-12, Sec-18A, Dwarka, New Delhi-78	Vide letter dated 14.09.2024	F-coliform found during sampling
21.	IDC Apartment, Plot No. 8C, Sec-11, Dwarka, New Delhi-75	Vide letter dated 12.09.2024	Pit found dry, sample shall be taken during monsoon season
22.	Bharat Petroleum Staff CGHS Ltd., Plot No. 8. Sector 18A,Phase-II, Dwarka, New Delhi-110075	Vide letter dated 14.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
23.	Shri Sanmati CGHS Ltd., Plot No. 1, Sector-19B, Dwarka, New Delhi-110075	Vide letter dated 18.09.2024	F-coliform found during sampling
24.	Vimal CGHS, Plot No-3, Sec-12, Dwarka, New Delhi-78	Vide email dated 19.09.2024	F-coliform found during sampling
25.	Arvind CGHS Ltd., Plot No. 9, Dwarka, Phase-2, Sector-19B, New Delhi-110075	Vide letter dated 22.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
26.	The Upkari CGHS Ltd.,	Vide letter dated	F-coliform not Found, Ammonical Nitrogen not Found

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	(Upkari Apartments), Plot No. 9, Sector-12, Dwarka, Phase-1, New Delhi-110078	17.09.2024	during sampling
27.	Shruti CGHS Ltd., Plot No. 22, Sector-7, Dwarka, New Delhi-110075	Vide email dated 15.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
28.	The Peoples Conservative CGHS Ltd., Plot No. 10, Sector-18A, New Delhi-110075	Vide email dated 26.09.2024	F-coliform found during sampling
29.	The Elephant Head CGHS Ltd., Plot No. 41, Sector-10, Dwarka Phase-I, New Delhi-110075	Received vide dairy no. 1225 dated 28.10.2024	Pit found dry, sample shall be taken during monsoon season
30.	Godrej CGHS Ltd., Plot No. 14, Sector-10, Dwarka, New Delhi-110075	Vide letter dated 24.10.2024	F-coliform found during sampling
31.	Gayatri CGHS Ltd., Plot No. 9, Sector 9, Dwarka Phase-1, New Delhi-110077	Vide email dated 24.10.2024	F-coliform found during sampling
32.	Consulting Engineers CGHS, Plot No-11, Sec-18A, Dwarka, New Delhi-78	Vide letter dated 09.09.2024	F-coliform found during sampling
33.	Mandakini CGHS Ltd., (Mandakini Apartments), Plot No-3C, Sec-2, Dwarka, Ph-I, New Delhi-75	Vide letter dated 08.09.2024	Under process
34.	The Delhi Transporter (Joy Apartments) CGHS Ltd., Plot No-2, Sec-2, Ph-I, Dwarka, New Delhi-75	Vide letter dated 08.09.2024	Under Process
35.	Bhagwati CGHS Ltd., Plot No-8, Sec-19B, Dwarka, New Delhi-75	Vide letter dated 10.09.2024	Compliance yet to be done
36.	The Shiam CGHS Ltd., Plot No. 5D, Sec-11, Dwarka, Ph-I, New Delhi-75	Vide letter dated 11.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
37.	The Dhan Pothowar CGHS Ltd., (Mohinder Apartments), Plot No-17, Sec-12, Dwarka, Ph-II, New Delhi-78	Vide email dated 17.09.2024	F-coliform not Found, Ammonical Nitrogen not Found during sampling
38.	DG(S) CGHS Ltd., Plot No-6, Sec-22, Dwarka, New Delhi-77	Vide letter dated 09.09.2024	Seeking funds for rectifying the RWH system
39.	The Cosmos CGHS Ltd., Plot No. 28, New	Vide letter dated	Seeking funds for rectifying the RWH system

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	Delhi-110075	14.09.2024	
40.	The Bank Niwas CGHS Ltd., Plot No. 22, Sector-4, Dwarka, New Delhi-110078	Vide letter dated 14.09.2024	Compliance not done, seeking assistance from consultants
41.	Rama Apartments (Dr. RMLH & NHE CGHS), Plot No-2, Sec-11, Dwarka, New Delhi-75	Vide letter dated 12.09.2024	Compliance not done, Activities are in progress
42.	Maa Bhadrakali Cooperative group housing society, plot no.06, sec.13, Dwarka, Phase-I, New Delhi-110078	Vide letter dated 20.02.2025	Seeking Financial assistance from DJB to carry out the necessary works
43.	Kunj Vihar CGHS Ltd., plot no.19, Sec.12, Dwarka, New Delhi-110078	Vide email dated 19.02.2025	Seeking time of atleast 6 months.
44.	The Chitrakoot Dham CGHS Ltd., Plot N. 2, Sector-19, Dwarka, New Delhi-110075	Vide letter dated 16.09.2024	Seeking financial support from DJB to complete the work
45.	Ashadeep CGHS Ltd., Plot No. 3B, Sector-2, Dwarka, New Delhi-110075	Vide email dated 19.09.2024	F-coliform found during sampling
46.	Aishwaryam Apartments (ECIL CGHS Ltd., Plot 17, Sector-4, Dwarka, New Delhi-110078	Vide email dated 13.09.2024	Seeking time till December 2025
47.	Evergreen CGHS , Plot No-9, Sec-7, Dwarka, New Delhi-75	Vide email dated 17.09.2024	F-coliform found during sampling
48.	Chandanwari CGHS Ltd., Plot No-8, Sector-10, Dwarka, New Delhi-110075	Vide letter dated 13.09.2024	Seeking time of minimum Additional 6 months.
49.	Prodhyogiki CGHS Ltd. , Plot No. 11 Sector 3 , Dwarka , New Delhi-78	Vide letter dated 14.09.2024	Pit found dry, sample shall be taken during monsoon season
50.	Karuna Vihar CGHS Ltd., Plot No-9, Sec-18A, Dwarka, New Delhi-78	Vide letter dated 13.09.2024	Seeking more time
51.	The Nav Sanjivan CGHS Ltd., Plot No-1, Sec-12, Dwarka, Delhi-78	Vide letter dated 14.09.2024	Seeking time till June 2025
52.	Om Satyam CGHS Ltd., Plot No. 13, Sec-4, Dwarka, New Delhi-78	Vide letter dated 14.09.2024	Seeking another 6 months
53.	Defence Lands and Cantonments Services CGHS Ltd. (Ashoka Apartments), Plot No.	Vide letter dated 18.09.2024	Seeking extension of time

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	8, Sector-12, Dwarka, New Delhi-110078		
54.	Delhi EPDP CGHS Ltd., Plot No. 19, Sector- 4, Dwarka, New Delhi-1110078	Vide email dated 29.10.2024	Pit found dry, sample shall be taken during monsoon season
55.	Philips CGHS Ltd. , Plot No. 3 Sector 23 Dwarka, New Delhi -77	Vide letter dated 08.09.2024	Seeking time till mid of 2025

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